



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/172/2011	THE UNION OF INDIA and 2 ORS Versus ISSA INDUSTRIES and ORS	MRD C CHAKRABORTY C.G.C.	
	WITH			
2	WP(C)/6935/2014	THE UNION OF INDIA and 2 ORS, Versus RAIL INDIA TECHNICAL AND ECONOMIC SERVICES LTD. and 2 ORS,	MR.S C KEYAL MRD C CHAKRABORTY ASSTT.S.G.I. SC, CUSTOMS	MR.B SARMAH(R-1&2) MRS.B BORO(R-1&2) MR.S BARMANR-1and2
3	Cont.Cas(C)/420/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. Versus SRI BISWAJIT PEGU AND ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. R BORPUJARI (R2) MR. D SARAF (R-3) MR. S R BORUAH (R-3) MR. S S GUPTA (R-3) MS. N BORDOLOI (R2) MS. B DEKA (R-3) MR P AGARWAL M BRAHMA (R-3)
4	PIL/1/2023	BALEN BAISHYA Versus THE STATE OF ASSAM AND 36 ORS	MR. M BHAGABATI MS. B TALUKDAR MS M GOGOI	GA, ASSAM SC, AAU
	WITH			
5	PIL/2/2023	BALEN BAISHYA Versus THE STATE OF ASSAM AND 37 ORS	MR. M BHAGABATI MS. B TALUKDAR MS M GOGOI	MS. R DEKA(R-33) GA, ASSAM MR. S S GOSWAMI (R-33) MR. S BANIK (R-20) MR. ARIF AHMED (r-25) MS Y AFREEN(r-25) SC, AAU
	WITH			
6	PIL/3/2023	BALEN BAISHYA Versus THE STATE OF ASSAM AND 21 ORS	MR. M BHAGABATI MS. B TALUKDAR	MS. R DEKA (R-17) GA, ASSAM MR. S S GOSWAMI (R-17) SC, AAU
	WITH			
7	PIL/5/2023	BALEN BAISHYA Versus THE STATE OF ASSAM AND 19 ORS	MR. M BHAGABATI MS. B TALUKDAR	MS. R DEKA (R-15) GA, ASSAM MR. S S GOSWAMI (R-15) SC, AAU

8	Cont.Cas(C)(Suo Moto)/3/2023 FIXED	XXXX Versus IN RE- THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA SC, GHC	MS. R B BORA (R4) MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi
	WITH WP(C)/7866/2022	BISTU RAM RABHA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, REVENUE SC, FOREST
	WITH WP(C)/8223/2022	CHUDIN MARAK AND 12 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D. HUSSAIN	GA, ASSAM SC, REVENUE SC, FOREST
	WITH WP(C)/314/2024	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST
	WITH I.A.(Civil)/558/2024 in WP(C)/314/2024	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST
12	PIL/82/2023	KAMRUL HUSSAIN MAZARBHUIYA Versus THE STATE OF ASSAM AND 18 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, P AND R.D. GA, ASSAM
13	WA/138/2023	SUNITA KHARIKAP Versus THE STATE OF ASSAM AND ORS.	MR. D DAS SR. ADV MR. R B PHOOKAN R SARMAH A J KASHYAP MR K J HAZARIKA	SC, HIGHER EDU R L CHUTIA (R-9) SC, U G C
	WITH I.A.(Civil)/1104/2023 in WA/138/2023	SUNITA KHARIKAP Versus THE STATE OF ASSAM AND ORS.	MR. D DAS SR. ADV MR. R B PHOOKAN R SARMAH A J KASHYAP MR K J HAZARIKA	SC, HIGHER EDU SC, U G C
	WITH WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR. M DAS MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
	WITH I.A.(Civil)/1110/2021 in WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
15	WA/136/2023	BIND KR. CHOUHAN Versus THE STATE OF ASSAM AND ORS.	MR. D DAS SR. ADV MR. R B PHOOKAN R SARMAH A J KASHYAP MR K J HAZARIKA	SC, HIGHER EDU R L CHUTIA (R-8) SC, U G C
	WITH I.A.(Civil)/1102/2023 in WA/136/2023	BIND KR. CHOUHAN Versus THE STATE OF ASSAM AND ORS.	MR. D DAS SR. ADV MR. R B PHOOKAN R SARMAH A J KASHYAP MR K J HAZARIKA	SC, HIGHER EDU SC, U G C
16	WA/411/2023	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 3 ORS. Versus PRADYUT BARUAH AND ANR.	MR. D MOZUMDER MR. C K S BARUAH	

	WITH I.A.(Civil)/3304/2023 in WA/411/2023	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 3 ORS. Versus PRADYUT BARUAH AND ANR.	MR. D MOZUMDER MR. C K S BARUAH	
17	I.A.(Civil)/2366/2023 IN PIL/55/2017 (D/O) in PIL/55/2017	MS. ABANTEE DUTTA, Versus THE STATE OF ASSAM and 9 ORS.	MR. V RAJKHOWA MR A.J.SARMA	GA, ASSAM SC, HEALTH
18	PIL/2/2024	PRACHURJYA BORBORUAH Versus THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 8 ORS	PETITIONER IN PERSON	GA, ASSAM SC, GHC GA, MIZORAM GA, NAGALAND GA, ARUNACHAL
19	PIL/5/2024	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
20	WA/57/2024	STATE OF ASSAM AND ANR. Versus NAVANITA GOGOI AND OTHER	MR. D NATH SR. GA, ASSAM	
21	Cont.Cas(C)/214/2024	MANALISHA DEKA Versus DILIP KUMAR BORA	MR N SARMA	
22	I.A.(Civil)/871/2024 in WA/11384/2023	THE STATE OF ASSAM AND ORS Versus SAILENDRA NATH SARMA,	MR. N J KHATANIAR SC, EDU	MR. U K GOSWAMI (R-1) MS. A TALUKDAR (R2)
	WITH WA/11384/2023 (Filing Number)	SECRETARY OT THE GOV ASSAM EDUCATION Versus SAILENDRA NATH SARMA AND ORS. B	MR. N J KHATANIAR	
23	I.A.(Civil)/1222/2024 in WA/4536/2024	RAJPAL SINGH Versus UNION OF INDIA AND 4 ORS	MR.M DUTTA MS S DEV MR. N BARDOLOI	DY.S.G.I.
	WITH WA/4536/2024 (Filing Number)	RAJPAL SINGH Versus UNION OF INDIA AND 4 ORS H	MR. M DUTTA	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
24	WA/396/2023	SUMITRA DEWRY AND 60 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
25	PIL/29/2024	RUPAM BORBORAH Versus THE STATE OF ASSAM AND 71 ORS	MR. R SHARMA MISS R A CHOUDHURY	GA, ASSAM
26	WA/122/2024 FIXED	GOBIN SARMAH Versus THE STATE OF ASSAM AND 3 ORS E	MR. A R BHUYAN MR N Z CHOUDHURY	MR. K BORUAH MS. P BORAH SC, SEC. EDU. FOR CAVEATOR
27	WA/149/2024	THE STATE OF ASSAM AND 2 ORS. Versus AMARENDRA NATH A	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	MR. D DAS MR. B GOGOI (R-1)
28	WA/158/2024	PANKAJ BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MS S AHMED MR. A K HANNAN	GA, ASSAM
29	WA/168/2024	DIPU KUMAR DAS Versus UNION OF INDIA AND 7 ORS.	MR. N J KHATANIAR P BORAH	MR. N DEKA(R-2,3,4 AND 5) MR H K DAS (r-6,7) MR. M GOGOI (R-2,3,4 AND 5) MR. U PATHAK (r-6,7) MS E CHOUDHURY(R-2,3,4 AND 5) MR N K SARMA (r-6,7)

30	WA/169/2024	DILIP CH HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. R ALOM	SC, HIGHER EDU
	WITH I.A.(Civil)/1541/2024 in WA/169/2024	DILIP CH HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. R ALOM	SC, HIGHER EDU
31	WP(C)/2593/2024	INDRA KANTA MAIBANGSA Versus THE UNION OF INDIA AND 7 ORS	MD. A J ATIA G UDDIN P ADHIKARI MR A K AZAD	MS. B SARMA DY.S.G.I.
32	WP(C)/2753/2024	MUZIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, REVENUE
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
33	PIL/4/2024	DIGANTA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM
34	ITA/10/2024	COMMISSIONER OF INCOME TAX (TDS), NER Versus RAMKY ECI JV	MR. S CHETIA	
35	WA/26/2024 FIXED	NITYA NANDA GOGOI AND ORS Versus DEBESWAR BURAGOHAJ AND 6 ORS. H	MR B SINHA MR. H ISLAM	RUBI GOGOI FOR CAVEATOR
36	WA/145/2024	SUBHASH NATH MAZUMDAR Versus NIRENDRA KUMAR NATH AND 5 ORS. H	MR. K A MAZUMDER MR A HAI M. ROBBANI	GA, ASSAM SC, SEC. EDU.
37	WP(C)/2344/2024	PANKAJ KUMAR DAS AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. B K GOGOI MR. N D SARMA	DY.S.G.I. SC, HEALTH
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
38	WA/49/2017	NOOR UDDIN Versus THE STATE OF ASSAM and 6 ORS	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM SC, SECONDARY EDUCATION MRS.S UPADHYAY(R-6)
39	WA/11/2018	CENTRAL BANK OF INDIA Versus RABIN CHANDRA SARMA	MR. M K MISRA	MR. S UKTAR
	WITH I.A.(Civil)/234/2018 in WA/11/2018	CENTRAL BANK OF INDIA Versus RABIN CHANDRA SARMA	MR. M K MISRA	
40	PIL/63/2023	PRACHURJYA BORBORUAH Versus THE CHAIRMAN, THE BAR COUNCIL OF ASSAM, NAGALAND, MIZORAM, ARUNACHAL PRADESH AND SIKKIM AND 5 ORS	MR. S GOGOI MR P BORBORUAH	GA, ASSAM MR B PATHAK (r-1) MR. P D NAIR (R1) SC, BAR COUNCIL GA, AP GA, MIZORAM GA, NAGALAND PRESIDENT G.H.C BAR ASSO.
41	WA/198/2023	PANCHARATNA KRISHI PAM S.S LTD AND ORS . Versus THE STATE OF ASSAM AND 3 ORS . E	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC. REVENUE
42	WA/432/2023	MADHURI BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR S BORTHAKUR (r-6) MR. A J RAJKHOWA (r-6) SC, SEC. EDU.
43	WP(C)/3241/2023	M/S APEEJAY TEA LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI MS. P AGARWAL	SC, GST DY.S.G.I.

44	WP(C)/3842/2023	GS 178626Y, WELDER TRIBHUWAN KUMAR SINGH AND 16 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR A CHAKRABORTY MS D MAHANTA	MR. D C BORAH (R-1 to 6) DY.S.G.I.
45	PIL/21/2024 FIXED	ABDUL HAMID Versus THE UNION OF INDIA AND 5 ORS.	MR F Z MAZUMDER	GA, ASSAM MR. S S ROY (R-1,4,5,6) DY.S.G.I. SC, PWD
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
46	WA/250/2023	DEBASHIS PUZARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S P SHARMA K AHMED MS. U SARMA	SC, PWD
47	WITH WA/248/2023	THE STATE OF ASSAM AND 4 ORS. Versus DEBASHIS PUZARI B		MR. S P SHARMA MR P R SARMA K AHMED
HEARING				
48	WP(C)/2986/2017	F. LALHMINGLINA and 3 ORS. Versus THE STATE OF MIZORAM AND 4 ORS	MR.K N CHOUDHURY MR.P MAHANTA MS.K LALRAMNGAHAHI MS.E L CHHANGTE MR.A R MALHOTRA	MR. U K NAIR MR S DAS ADDL. A.G., MIZORAM
49	WP(C)/6189/2018 WITH WP(C) 7263/17, WP(C) 7109/17, WP(C) 6914/17, WP(C) 7132/17, WP(C) 6843/7, WP(C) 7289/17, WP(C) 7068/17, WP(C) 7227/17, REVIEW PET./33/18 (ALL D/O)	IN-SERVICE TET QUALIFIED ELEMENTARY TEACHERS ASSOCIATION, KARIMGANJ AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
50	WITH WP(C)/2763/2019	BHUPEN CH SUT AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. R P KAKOTI SR. ADV. MR H DAS MS. U HAZARIKA	SC, ELEM. EDU SC, FINANCE DEPTT.
51	WA/154/2019	THE BODOLAND UNIVERSITY Versus SMT. NIJIRA BRAHMA AND 3 ORS.	MR.K K DEY MR.K K DEY MR V K BAROOAH SC, BODOLAND UNIVERSITY MR S BAISHYA	SC, HIGHER EDU MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL
52	WITH WA/151/2017	DR SMT SHARMISTHA BRAHMA KOUR Versus SMT NIJIRA BRAHMA and and 3 ORS	MR.K N CHOUDHURY MR.P MAHANTA MR.R B GOHAIN	SC, BTC SC, HIGHER EDUCATION
53	WA/318/2019 CAVT. NO.0861/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE MR. M DEKA	GA, ASSAM MR A D CHOUDHURY (R1) MR. M MAHANTA MR. D CHOUDHURY (R1) SC, P C B A FOR CAVEATOR
54	WITH WA/319/2019 CAVT. NO. 0859/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE	GA, ASSAM MR A D CHOUDHURY (R5) MR. M MAHANTA MR. D CHOUDHURY (R5) FOR CAVEATOR SC, P C B A
55	WA/11/2024 B/O	SHAFIQU L ISLAM KHAN Versus NAIMUDDIN AND 4 ORS.	MR. P J SAIKIA, SR. ADV MR. A M KHAN MR S ISLAM MR T T MONI	SC, P AND R.D. MR. N HOSSAIN (r-1) MR N SARMA (r-1)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024
8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
10)	MS. B M CHETRI	28-05-2024	To	04-06-2024
11)	MR. N ALAM	27-05-2024	To	29-05-2024
12)	MS. D GHOSH	28-05-2024	To	04-06-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Wednesday, 29th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR****COURT NO: 2****[CIVIL BENCH - II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/3904/2023 FIXED	MD. ABDUL HALIM Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SAIKIA	SC, ELEM. EDU SC, BTC
WITH 2 WP(C)/6976/2023	MD INTAZ ALI Versus THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	SC, ELEM. EDU SC, BTC
3 Cont.Cas(C)/258/2024 FIXED	TAPESWARI BARO Versus JAGADISH PRASAD BRAHMA	MR H P GUWALA MR. A BORO	
WITH 4 WP(C)/1623/2024 CAVT. NO. 03202/024,	RUNUMI PRIYA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MRS. R DEVI DR ANKIT TODI MR. N J MEDHI	SC, ELEM. EDU MR. A BORO (r-7) MR. S BASUMATARY (r-7) H. DAIMARY SC, BTC FOR CAVEATOR
WITH I.A.(Civil)/1513/2024 in WP(C)/1623/2024	TAPESWARI BARO, Versus THE STATE OF ASSAM AND 7 ORs	A BORO	SC, ELEM. EDU MR. NAYAN J. MEDHI SC, BTC
5 Cont.Cas(C)/276/2024	ABDUL MOTIN Versus SMTI. SURANJANA SENAPATI		
6 Cont.Cas(C)/280/2024	MONSURA KHATUN Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	
7 Cont.Cas(C)/281/2024	FAZAL ALI Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	
8 WP(C)/1460/2024 FIXED	RITA SUKLABAIDYA Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, ELEM. EDU SC, FINANCE
9 WP(C)/2546/2024 CAVT. NO.04862/024, FIXED	TAYABUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS MR R DAS	SC, ELEM. EDU MR. H A LASKAR FOR CAVEATOR
10 WP(C)/2576/2024	SUBODH KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR S SARMAH	SC, SEC. EDU.

11	WP(C)/2617/2024 FIXED	SIBESWAR DEKA AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR D C NATH MR. M MONDAL	SC, AHSEC SC, SEC. EDU.
12	WP(C)/2736/2024	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM
13	WP(C)/2737/2024	MEBLI BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. U B SARMA MRS. G SARMA	SC, ELEM. EDU SC, BTC
14	WP(C)/2742/2024	CHHOTELAL HINDI PATHSALA TULAPATTY SILCHAR AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU GA, ASSAM SC, REVENUE
15	WP(C)/2743/2024	ARJUN SINGH AND 7 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM DY.S.G.I.
16	WP(C)/2744/2024	ANGKITA SINGH AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM DY.S.G.I.
17	WP(C)/2745/2024	BUDHESWAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MD S HOQUE MR. M DEKA	SC, ELEM. EDU SC, FINANCE
18	WP(C)/2754/2024	SAFIQUE UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
19	WP(C)/2758/2024	SUNIL RAJBONGSHI Versus THE STATE OF ASSAM AND 2 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
ORDER (STAY VACATING)				
20	I.A.(Civil)/778/2024 FIXED in WP(C)/6951/2023 WITH WP(C)/6951/2023	SURYA BORTHAKUR, Versus PRAFULLA KALITA AND 5 ORS PRAFULLA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR DEBA SARMAH MR DEBA SARMAH MS N SHYAM MR. B K DAS MR S SARMAH	SC, ELEM. EDU GA, ASSAM MR. B K DAS SC, ELEM. EDU GA, ASSAM MR DEBA SARMAH (r-6) MS N SHYAM (r-6)
21	I.A.(Civil)/1226/2024 FIXED in WP(C)/1309/2024 WITH WP(C)/1309/2024	SOURAV DEY AND ANR Versus MONUJ DOWERAH AND 3 ORS MONUJ DOWERAH Versus THE STATE OF ASSAM AND 4 ORS	MR R DHAR MR N N UPADHYAYA MR N N UPADHYAYA MR. B B KAKATI MR. B K DAS MR H P GUWALA	SC, HIGHER EDU MR. B K DAS SC, HIGHER EDU MR R DHAR (R-4,5) MR N N UPADHYAYA (R-4,5) MR D BORUAH MR. B B KAKATI (R-4,5)
ADMISSION				
22	WP(C)/4860/2016 FIXED	MAKBUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 11 ORS	MR H R A CHOUDHURY MR.A ROSHID MR. D A KAIYUM MR.A MOBARAQUE MR. M A CHOUDHURY	GA, ASSAM MR.D DAS(Sr.Adv.)(R-7) MR.Z H AHMEDR- 4-6 MS.P BORAH(R-9) MR.K MOHAMMED(R-7) SC, HIGHER EDUCATION MR.R SENSUA(R-7) MR.K U AHMED(R- 4-6) MR.S BORTHAKUR(R-9)
23	WP(C)/3449/2020 B/O	SUMANA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER	SC, ELEM. EDU MR. A Z AHMED MR. D. K. ROY, SC, SEBA SC. A.S.S.A.

24	WP(C)/3157/2021	SATYA NARAYAN BHARALI Versus THE COMMISSIONER AND SECRETARY DEPARTMENT OF ELEMENTARY EDUCATION AND 7 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MRS. K DEVI (r-7) MR. B CHOUDHURY (SC, SSA) B. M. KALITA (r-7) MS S A KHALIFA (r-7) MS. B. BANIA (r-7)
	WITH I.A.(Civil)/3611/2022 in WP(C)/3157/2021			
		NIRODA BORAH, Versus SATYA NARAYAN BHARALI AND 6 ORS.	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	GA, ASSAM
25	WP(C)/4721/2021 FIXED	DR. MITALI SARMA Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	MR. P R MAHANTA SC, HIGHER EDU MR. S K DAS (R-4) MR. A CHAMUAH (r 12) MR R KARIM (R-4) MR D BARMAN (R-4) MS. K BARPUJARI SC, UGC
	WITH WP(C)/6543/2021	DR ARCHANA GOGOI Versus THE STATE OF ASSAM AND 9 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU
27	WP(C)/6773/2021	RAJIV KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MRS. K DEVI MS S A KHALIFA	SC, HIGHER EDU
28	WP(C)/7135/2021 FIXED	MOUCHAM ALAM MOUSTAFA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, ELEM. EDU
29	WP(C)/439/2022 FIXED	TARULATA MUSHAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS MS A DAS MRS S MALAKAR MS A BORAH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
30	WP(C)/1924/2022 FIXED	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM MR. S SUTRADHAR (R-7) SC, SSA
31	WP(C)/6041/2022 FIXED	MANESWAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM SC, SEC. EDU.
32	WP(C)/817/2023 FIXED	GIRIDHARI AGARWAL Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	MR. M DUTTA (R4) MR. M ISLAM (R4) SC, SEC. EDU. SC, G U
33	WP(C)/1573/2023 FIXED	LOVELY DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	SC, ELEM. EDU GA, ASSAM
34	WP(C)/1860/2023 FIXED	KALPANA BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
35	WP(C)/1904/2023 FIXED	SMTI SNEHALATA DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
36	WP(C)/2697/2023 FIXED	NARENDRA NATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU SC, AG MR. S BORA, (R-5) SC, SEBA
37	WP(C)/2820/2023 FIXED	MD. ABDUL ODUD BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
38	WP(C)/3305/2023 FIXED	RAGHAVENDRA PRATAP SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM	MR. A AHMED(r-4) U U KHAN(r-4) MR A AHMED (r-4) SC, SEC. EDU.
39	WP(C)/3574/2023 FIXED	MD. ASIFUDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, SSA

40	WP(C)/7393/2023 B/O	DHRUBA JYOTI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU
41	WP(C)/2/2024 FIXED	NAYAN MONI CHETIA Versus THE STATE OF ASSAM AND 6 ORS	DR R C BORPATRA GOHAIN MR. S AHMED	MS. SUDAKSHINA K. (r-4,6,7) MS. P BARUAH (r-4,6,7) SC, SEC. EDU.
42	WP(C)/45/2024 FIXED	BAKSA DEGREE COLLEGE, BAGANPARA AND ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU MR R DHAR (r-6 to14) MR B C MUCHAHARY (r-6 to14) MRS. A BASUMATARY (r-6 to14) SC, BTC
WITH				
43	WP(C)/48/2024	THAMNA ANCHALIK DEGREE COLLEGE AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU MR R DHAR (r-6 to 13) MR B C MUCHAHARY (r-6 to 13) MRS. A BASUMATARY (r-6 to 13) SC, BTC
WITH				
44	WP(C)/421/2024	MAHAMAYA DEGREE COLLEGE AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED MR A MALEK	SC, HIGHER EDU MR R DHAR (r-6 to 13) MR B C MUCHAHARY (r-6 to 13) MRS. A BASUMATARY (r-6 to 13) SC, BTC SC, FINANCE
45	WP(C)/335/2024 FIXED	PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
46	WP(C)/1955/2024 FIXED	JAI SINGH CHAUHAN Versus THE STATE OF ASSAM AND 7 ORS	MR A R BHUYAN MR F HAQUE MR N Z CHOUDHURY	SC, ELEM. EDU SC, K A A C
47	WP(C)/2009/2024	MUNINDRA NATH HAZARIKA AND 6 ORS Versus THE STATE OF ASSAM AND 10 ORS	MD. A HASSAN MR. D RABHA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
48	WP(C)/2010/2024	HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MD. A HASSAN MR. D RABHA	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
ORDERS				
49	Cont.Cas(C)/445/2023 FIXED	PRASUN CHANDA Versus NARAYAN KONWAR AND 5 ORS.	DR G J SHARMA MR S NATH	MR S M T CHISTIE (R-1,5,6) MS K DAS (r-1)
50	WP(C)/4173/2023 FIXED	NRIPEN BORAH Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	MR. B SARMA SC, AG MR G PEGU SC, SEC. EDU. SC, PENSION MS. H TERANGPI SC, FINANCE
51	WP(C)/6462/2023 FIXED	DHRUBAJYOTI DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU
52	WP(C)/828/2024 FIXED	REETA DAS @ REETA DAS HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MS. N BORAH	SC, HIGHER EDU

53	I.A.(Civil)/1000/2024 FIXED in Review.Pet./2974/2024	DR. DIPANJALI SAIKIA AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, HIGHER EDU SC, T U DY.S.G.I. SC, ASSAM UNIVERSITY SC, DIB. UNIVERSITY SC, G U SC, U G C
	WITH Review.Pet./2974/2024 (Filing Number)	DR. DIPANJALI SAIKIA AND ANR Versus THE STATE OF ASSAM AND 11 ORS A	MR. B PURKAYASTHA	
54	WP(C)/1589/2024 B/O	NAZRUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU
		HEARING		
55	WP(C)/4917/2021 FIXED	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
	WITH WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024
8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
10)	MS. B M CHETRI	28-05-2024	To	04-06-2024
11)	MR. N ALAM	27-05-2024	To	29-05-2024
12)	MS. D GHOSH	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH -II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4103/2018 WITH LCR	SMTI. MALATI BALA DAS Versus THE UNION OF INDIA AND 7 ORS.	MR. A K DUTTA MR. S SUTRADHAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/4114/2018 WITH LCR	BINABALA DAS @ RINA BALA BISWAS Versus THE UNION OF INDIA AND 5 ORS. (B)	MR. R DE MS. D DEVI	MR. D BARUAH ASSTT.S.G.I.
3	WP(C)/4283/2018 WITH LCR	MANMOHAN RAI Versus THE UNION OF INDIA AND 6 ORS.	MS. Y SHAIZA MS. D GHOSH MS N DEKA MS N DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	W.P.(Cri.)/13/2024	NANDA RANI SINGHA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P HAZARIKA D LASKAR	GA, ASSAM
ADMISSION				
5	WP(C)/2648/2017 FIXED	STATE OF ASSAM and ANR. Versus MANIK UDDIN BARBHUIYA	MR.B N SARMA(GA, ASSAM) MR.S C KOYALASSTT. S.G.I.	
WITH				
6	WP(C)/2920/2017	THE STATE OF ASSAM and ANR. Versus HARUSH ALI LASKAR	MR.B N SARMASr. Govt. Advocate, Assam. MR.K C KAYEL(Asstt.S.G.I.)	MR F K R AHMED MR. A RAHMAN
7	WP(C)/5340/2017 WITH LCR	SOYRUN NESSA @ MUSST. SOHIRON KHATOON Versus THE UNION OF INDIA and 3 ORS.	MR. G SAROWAR MR. M ISLAM MR. S M J HAQUE MR. N UDDIN	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/5386/2017 WITH LCR	MUSSTT. ROUSONARA BEGUM @ RUSENARA BEGUM @ BIMALA KHATOON Versus UNION OF INDIA and 3 ORS	MR.R HAZARIKA MR.N HASAN MR.A HASAN MR.S BARTHAKUR MS.S KAKATI	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/5484/2017 WITH LCR	PUTUL BISWAS Versus THE UNION OF INDIA and 4 ORS.	MR.A S DHILLON MRB KAUSHIK MS.A KAPINJAL MR K BISWAKARMA MS B DEVI MS. M BORA	GA, ASSAM ASSTT.S.G.I.

10	WP(C)/5607/2017 WITH LCR	SAJAL DAS Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.A ALI MR.M H TALUKDAR	GA, ASSAMR. 2,3, and 4. ASSTT.S.G.I.(R. 1.)
11	WP(C)/5632/2017 WITH LCR	ASHA RANI DAS Versus THE UNION OF INDIA and 4 ORS	MR.B P SINHA MS.R SARKAR	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/5641/2017 WITH LCR	MAHARUDDIN ALI Versus THE UNION OF INDIA and 3 ORS.	MR.N HOQUE MR.S HUDA MD.ARIF	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/5864/2017 WITH LCR	MUJIBUR RAHMAN Versus THE UNION OF INDIA and 4 ORS.	MR A SHARMA	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/6902/2017 WITH LCR	JIBON MANDAL ALIAS JIBON KRISHNA MANDAL Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/6906/2017 WITH LCR	JAYNAL ABEDIN Versus THE UNION OF INDIA and 4 ORS.	MR. M U MAHMUD MR. A DAS MD. S ISLAM MR. S HOQUE MRS R BORAH MS. C KALITA MR. M ALI	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/6950/2017 WITH LCR	GOBINDA DAS @ GOBINDA RISHI DAS Versus THE UNION OF INDIA and 3 ORS.	MR.B K DAS MR.H P GUWALA MR.H P NEOG	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/7354/2017 WITH LCR, OFFICE NOTE	MUSST. LAL BHANU NESSA Versus THE UNION OF INDIA and 3 ORS	MR.A ROSHID MS.M R DEVI	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/7375/2017 FIXED, WITH LCR	SAHAJAHAN ALI @ CHAHJAHAN ALI @ SAHJAHAN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.M HAQUE MR.S HUSSAIN MR.K MIRA	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/7380/2017 FIXED, WITH LCR	JAYEDA BEGUM @ JABEDA BEWA @ JAYEDA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S U AHMED MR.S HOQUE MR.M ALI MS.P DAS	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/7853/2017 WITH LCR	SORHAB ALI Versus THE UNION OF INDIA and 4 ORS.	MR.M R CHOUDHURY MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/7864/2017 WITH LCR	RAKHAL ROY Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.A DAS MRR KARIM MR.A ULLAH MR.J GHOSE	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/7866/2017 WITH LCR	ANOWARA BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MS.S RAHANA MR.J M SULAIMAN MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/7881/2017 WITH LCR	SALEHA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.D F A AHMED MR.J LASKAR	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/8038/2017 WITH LCR	SURAT KHAN Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
25	WP(C)/8054/2017 WITH LCR	AHELA KHATUN @ AHILA KHATUN @ MOHILA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	GA, ASSAM ASSTT.S.G.I.

26	WP(C)/8074/2017 WITH LCR	ABU BAKKAR SIDDIQUE BHUYAN @ ABU BAKKAR SIDDIQUE @ MD. ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA and 3 ORS.	MR.D BHATTACHARYA MR.S DUTTA	GA, ASSAM ASSTT.S.G.I.
27	WP(C)/8262/2017 WITH LCR	JYOTSNA BEGUM Versus THE UNION OF INDIA	MR. S C BISWAS P S BANERJEE MS. K L R YANTHAN MS. J BORAH MR R KARIM A DAS	GA, ASSAM SC, NRC SC, NRC ASSTT.S.G.I. MRS A VERMA SC, ELECTION COMMISSION.
28	WP(C)/360/2018 WITH LCR	ALENUR BEGUM @ ALIMUN NESSA Versus THE UNION OF INDIA	MR H R A CHOUDHURY MR. H AHMED MR. A MATIN MR. J M SULAIMAN	ASSTT.S.G.I. SC, F. T.
29	WP(C)/843/2018 WITH LCR	MUSSTT. SALEKA BIBI @ SWALEKHA BEWA Versus THE UNION OF INDIA AND 5 ORS.	MR. K ROY MR. P BORDOLOI MR M ALAM	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
30	WP(C)/1408/2018 WITH LCR	ON THE DEATH OF CHANDMIYA ALI @ SANDMIYA ALI, Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	SC, NRC MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WP(C)/2937/2018 FIXED, WITH LCR	RABINDRA CH. SHILL @ RABINDRA CH. SHEEL Versus THE UNION OF INDIA AND 5 ORS.	MR. A GOGOI MR. M BARUAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/3127/2018 FIXED	JIBEN DEBNATH Versus THE UNION OF INDIA AND 6 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
33	WP(C)/3493/2018 FIXED, WITH LCR	SAN BANU @ SANBANU KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR S M ABDULLAH P MR. MD S HOQUE MS. A BORUAH MR. M DEKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
34	WP(C)/8408/2018 WITH LCR	SUKLA KARMAKAR @ SUKLA BHOWMIK Versus THE UNION OF INDIA AND 8 ORS.	MR. A K DUTTA MR B PURKHYASTHA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
35	WP(C)/8477/2018 WITH LCR	AMENA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. T H HAZARIKA MR. S DEKA MR. M CHETIA MR A RASHID MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
36	WP(C)/8750/2018 WITH LCR	HABIL KHAN @ HABEL KHAN Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
37	WP(C)/8800/2018 WITH LCR	FIRUJA @ MUSSTT. FIROJA BEGUM Versus THE UNION OF INDIA AND 8 ORS.	MR G SAROWAR MR. M U MONDAL MR. M ISLAM MD. I H KHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

38	WP(C)/8826/2018 WITH LCR	SONA BHANU Versus THE UNION OF INDIA AND 10 ORS.	MR. J AHMED MR. N AHMED MR. P A AHMED MS. D BORA MR. F R CHOUDHURY	SC, NRC MR. A KALITA (R-3,5,6,7 & 8) MS. B DAS (R-2) MS. A VERMA (R-4) MS. G HAZARIKA (R-1) ASSTT. S.G.I. SC, ECI SC, F.T
39	WP(C)/8879/2018 WITH LCR	AYESHA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. H A AHMED MR. R ALI MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
40	WP(C)/8887/2018 WITH LCR	ALI HUSSAIN Versus UNION OF INDIA AND 6 ORS	MR. M K CHOUDHURY MRS. L N CHOUDHURY MR M H CHOUDHURY MS. M DEORI MR H J YEPTHO MR. V ACHUMI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
41	WP(C)/4112/2019	BIJOY MONDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
42	WP(C)/8619/2019	FULZAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
43	WP(C)/8918/2019	ABDUL MAZID @ MOJIT Versus THE UNION OF INDIA AND 6 ORS.	MR S C DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
44	WP(C)/8947/2019	ABDUL HAQUE Versus THE UNION OF INDIA AND 6 ORS.	MR S C DAS MR P BURAGOHAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
45	WP(C)/9130/2019 WITH LCR	AZENA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
46	WA/64/2024 FIXED, WITH OFFICE NOTE	JAN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS. B	MR. K N CHOUDHURY MR. R M DEKA MR. L GOGOI	SC, P AND R.D. GA, ASSAM

ORDERS

47	I.A.(Civil)/1614/2023 FIXED, WITH OFFICE NOTE in WA/14872/2022	FOOD CORPORATION OF INDIA AND 4 ORS. Versus SURESH KUMAR AGRWAL	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. C CHOWDHURY MS J.S. DAS
	WITH WA/14872/2022 (Filing Number)	FOOD CORPORATION OF INDIA AND 4 ORS. Versus SURESH KUMAR AGRWAL E	MR. P K ROY	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024

7)	MR. P SUNDI	22-05-2024	To	06-06-2024
8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
10)	MS. B M CHETRI	28-05-2024	To	04-06-2024
11)	MR. N ALAM	27-05-2024	To	29-05-2024
12)	MS. D GHOSH	28-05-2024	To	04-06-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Wednesday,29th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA****COURT NO: 4****[CIVIL BENCH - IV]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1	WP(C)/8139/2019 SAGAR ALI Versus THE UNION OF INDIA AND 6 ORS	MD. S M RAHMAN MR. M I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/2735/2024 M/S GLOBAL ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E SC, FINANCE
3	WP(C)/2739/2024 B/O ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. M I HUSSAIN MR. R ISLAM N. UDDIN SK ABDULLAH	GA, ASSAM SC, REVENUE
4	WP(C)/2751/2024 DIBRUGARH FISHERY CO OPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, FISHERY
5	WP(C)/2757/2024 M/S GLOBAL ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E SC, FINANCE
ORDER NO STEPS			
6	WP(C)/49/2023 M/S ASSAM SUPPLY AGENCIES Versus THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG DY.S.G.I. SC, WATER RESOURCE
7	WP(C)/61/2023 SHANKAR KUMAR KHANDELIA Versus THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG DY.S.G.I. SC, WATER RESOURCE
8	WP(C)/87/2023 M/S P K INDUSTRY Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MS M DAS	SC, AG (A AND E) DY.S.G.I. SC, WATER RESOURCE
9	WP(C)/3027/2023 MUSARAF HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	F K R AHMED M U BARBHUYAN	SC, P AND R.D.
10	WP(C)/2081/2024 CAVT. NO.03232/024, FIXED TRIMURTI ANUSUSHITA JATI SIKHITA NIBONUWA SELF HELP GROUP AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR. H. BURAGOHAİN M BURAGOHAİN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM MR R SENSUA MR. K MOHAMMAD FOR CAVEATOR SC, FISHERY

ADMISSION

11	WP(C)/460/2015 FIXED	KAMAL KUMAR DAS Versus UNITED BANK OF INDIA and 3 ORS	MR.A K BHUYAN MS.B BHUYAN MR.A CHOUDHURY MS.P PATHAK	MS.N MODI(R-1 to 3) MR.S DUTTA(R-1 to 3) MR.C SHARMA(R-1 to 3) MR.SIDHANT DUTTA(R-1 to 3)
	WITH			
12	WP(C)/309/2015	KAMAL KUMAR DAS Versus UNITED BANK OF INDIA and 3 ORS	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MR.A CHOUDHURY MS.P PATHAK MS.B BORA	MS.N MODI(R- 1 TO 3) MR.S DUTTA(R- 1 TO 3) MR.C SHARMAR- 1 TO 3 MR.SIDHANT DUTTA(R- 1 TO 3)
13	WP(C)/3404/2019 FIXED	PAWAN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MRS L BORUAH MISS. M BORAH MR. B B BORAH MR. PARTHIB KR. GOSWAMI	SC, FOREST
	WITH			
14	WP(C)/8000/2018	PAWAN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MISS. M BORAH MR. B B BORAH MS L BARUAH	SC, FOREST
15	WP(C)/2696/2020 FIXED	NUR NOBIUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM
	WITH			
16	WP(C)/2407/2020	ATOWAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM
17	WP(C)/2953/2020	M/S RIYA ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. R N D SARMA MR. A DHAR	GA, ASSAM MR. S CHAMARIA, SC FOR RESPONDENTS
18	WP(C)/6893/2022	SASHANKA SHEKHAR ROY Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, FINANCE
19	WP(C)/1325/2023 FIXED	M/S BALAJI TRADERS Versus THE STATE OF ASSAM AND 7 ORS	MS N AHMED MS N AHMED MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MR. P CHAKRABORTY	SC, TRIBAL AFFAIRS (PLAIN) SC, FINANCE
20	WP(C)/6196/2023	SAYER DEVI GIRIA Versus THE STATE OF ASSAM AND 3 ORS	MR. A LAL MR A BRAHMA MR. M PANDIT	GA, ASSAM SC, BTC
21	WP(C)/6220/2023 FIXED	M/S SBL KNOWLEDGE SERVICES PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, FOREST SC, FINANCE DEPTT.
22	WP(C)/6236/2023	DEEPAK SINGH Versus THE UNION OF INDIA AND 6 ORS	R SARMAH MS M KAKOTY MR K J HAZARIKA MR. R B PHOOKAN	GA, ASSAM MR. B DEKA (r-1 & 3) DY.S.G.I.
23	WP(C)/7468/2023 B/O	NORTH EAST POWER AND INFRA LTD. Versus THE STATE OF ASSAM AND 5 ORS	DR ANKIT TODI MS S AGARWAL MS M PARBIN	GA, ASSAM SC, PWD
24	WP(C)/124/2024 FIXED	M/S GAUHATI INDUSTRIAL SPARES Versus THE STATE OF ASSAM AND 3 ORS	MR R K DUTTA MR. U J SAIKIA MS M DAS	SC, HANDLOOM AND TEXTILE SC, FINANCE
25	WP(C)/227/2024 B/O	M/S ANI ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	DR ANKIT TODI	SC, P AND R.D. GA, ASSAM
26	WP(C)/682/2024	K D IRON AND STEEL COMPANY Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MR H K SARMA MS K SARMA	SC, APDCL MR S P DAS (r-4)

27	WP(C)/720/2024	K D IRON AND STEEL COMPANY (PREVIOUSLY KNOWN AS M/S B R METALLICS) Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MR H K SARMA MS K SARMA	SC, APDCL MR S P DAS (r-4)
28	WP(C)/1323/2024	M/S H S ENGINEERS AND ASSOCIATES Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	SC, WATER RESOURCE
29	WP(C)/1586/2024 CAVT. NO.03092/024, CAVT./309/2024	DEEPAK SUBBA Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR. S C BISWAS MRS R DEKA MS A DAS MS. U NANDA MR. P S BISWAS MR. A K DAS MS. R DEVI	MR. N DEKA MR. M GOGOI SC, EXCISE DEPTT. SC, REVENUE FOR CAVEATOR
30	WP(C)/1706/2024	PRASANTA BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MS F BEGUM MS F BEGUM	SC, EXCISE DEPTT.
ORDERS				
31	WP(C)/4783/2018	ABUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM
32	Cont.Cas(C)/287/2023 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus MRIDUL DAS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. H G HAZARIKA	MR. R DHAR(R-1) MS TOSHISENLA(R-1) A LONGKUMER(R-1)
33	WP(C)/4778/2023 B/O	PRABHA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. S SHARMA	DY.S.G.I. SC, TRANSPORT
34	Review.Pet./68/2024 WP(C)/7116/2022 (D/O), FIXED	UNION OF INDIA Versus SUNIL MOHTA	MR. S C KEYAL SC, INCOME TAX	
35	Review.Pet./69/2024 WP(C)/7117/2022 (D/O), FIXED	UNION OF INDIA Versus SITU GUGULIA	MR. S C KEYAL SC, INCOME TAX	
36	Review.Pet./70/2024 WP(C)/7116/2022 (D/O), FIXED	UNION OF INDIA AND 3 ORS. Versus SARIKA MOHTA	MR. S C KEYAL	
37	WP(C)/306/2024 B/O	M/S KARISMA ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM
38	I.A.(Civil)/1516/2024 FIXED in WP(C)/1193/2024 WITH WP(C)/1193/2024	CHANCHAL RANJAN DUTTA AND 27 ORS Versus THE STATE OF ASSAM AND 5 ORS CHANCHAL RANJAN DUTTA AND 27 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR M CHANDA MS R MEDHI K ABHINABA MR M CHANDA MS R MEDHI K ABHINABA	MR K GOGOI (R-2,3,4,6) MR P NAYAK (GA, ASSAM) SC, U D D MR K GOGOI (R-2,3,4,6) MR P NAYAK (GA, ASSAM) SC, U D D

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024
8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024

10)	MS. B M CHETRI	28-05-2024	To	04-06-2024
11)	MR. N ALAM	27-05-2024	To	29-05-2024
12)	MS. D GHOSH	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 29th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-IV AND CONTEMPT MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS			
1 Cont.Cas(C)/518/2020	GITOSHREE PAUL Versus MANOJ KUMAR AND ANR.	MR. N DHAR MR. T U LASKAR	
ADMISSION			
2 WP(C)/3454/2020 FIXED	BASU DEV BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. H ALI MR. R A CHOUDHURY	MR B D DAS (r-7) GA, ASSAM MRS R DEKA (r-7) MR. S K TALUKDAR MR A SARMA, SC, AFDC MR. A D CHOUDHURY (r-7)
3 WP(C)/5602/2022 FIXED	TARA TAMANG Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS A BORAH MS. J GHOSH	SC, PWD
4 WP(C)/7555/2023 FIXED	GANAKPARA FISHERY CO-OPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MRS R DEKA MR. F A HASSAN	SC, AFDC
5 WP(C)/688/2024	AZAD HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC. WATER RESOURCE DEPTT.
6 WP(C)/690/2024	MONJURUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC. WATER RESOURCE DEPTT.
7 WP(C)/697/2024 FIXED	DINAMANI HALOI Versus THE STATE OF ASSAM AND 5 ORS	MS. S CHUTIA MS. P CHUTIA	GA, ASSAM SC, WATER RESOURCE SC, REVENUE
8 WP(C)/780/2024	MONJURUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, PWD ROAD SC, FINANCE
9 WP(C)/969/2024	M/S BRIHASPATI TECHNOLOGIES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, FOREST

10	WP(C)/1671/2024 FIXED	RISHAB KUMAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MS. M KECHII	GA, ASSAM MR. M BISWAS (r-5) MS. A K CHOPHI (r-5) SC, EXCISE DEPTT.
11	WP(C)/1911/2024 CAVT. NO.02892/024, FIXED	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 5 ORS	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR S KHOUND MR D J MEDHI FOR CAVEATOR SC, FISHERY
ORDERS				
12	Cont.Cas(C)/407/2014	CHANDRA KANTA DAS and 5 ORS Versus VINOD KR. PIPERSENIA and 6 ORS	MR.S DAS MR.N BARUAH MS.R T DAS MR.H GOGOI	MR.K N CHOUDHURY MR.D SAIKIA(Sr.Adv.)(R-4) MR.M MAHANTA MR. K K DUTTA MR.B GOGOIR-4 MR.P NAYAK(R-4) MR.P P MEDHI MR.A DEKA
	WITH I.A.(Civil)/2514/2017 in Cont.Cas(C)/407/2014	CHANDRA KANTA DAS and 5 ORS Versus VINOD KR. PIPERSENIA and 6 ORS	MR.S DAS MR.N BARUAH	MR.S CHAMARIA MR.M PHUKAN
13	Cont.Cas(C)/509/2014	GELWINDRO MOMIN and ANR. Versus ABDUR REZZAQUE and 6 ORS	MR.M DUTTA MR.M ISLAM MR.N UDDIN	MR. P P BARUAH MR.B CHOUDHURY(R-4) MR. R MAZUMDAR, SC SEC. EDU MR. K K DUTTA
14	Cont.Cas(C)/253/2015	SMTI. RUMI GOGOI and 4 ORS Versus RAMESH CHANDRA JAIN and 2 ORS	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.D SAIKIA(R-5) MR.S SAIKIAR-1 MR.R M DAS(R-2 & 3) MR.A DEKA(R- 4&5) MS.S KONWAR(R-4)
15	Cont.Cas(C)/401/2015 WP(C) 2738/2010 (D/O)	SMTI GITA RANI KALITA Versus PREETAM SAIKIA and 3 ORS	MR.R C SAIKIA MS.K SAIKIA MRS.A BORAH	MR.R MAZUMDAR(R-1) MS.A VERMA(R-1) MS.S KHANIKAR(R-1) MRG K SINGHR-3 MR.N SARMA(R-2) MR.D CHETIA(R-2) MS.R MAZUMDAR(R-2)
	WITH Review.Pet./117/2021	STATE OF ASSAM Versus GITA RANI KALITA	MR. D SAIKIA MS K DAS	MR. R C SAIKIA
17	Cont.Cas(C)/653/2015	EX CT/GD BIKASH CHANDRA NATH Versus PRAKASH MISHRA, IPS and ANR	MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S SARMAR-1and2
18	Cont.Cas(C)/49/2016	SMTI RENUMAI KONCH and 2 ORS Versus PREETOM SAIKIA and ANR.	MR.R SARMA MR.P P BARUAH	MR.R MAZUMDAR(R-1&2) MR.R M DEKAR-2 MR.N SARMA(R-1&2) MR.D CHETIA(R-1&2)
19	Cont.Cas(C)/79/2016	NALINI KONCH and 4 ORS Versus PREETAM SAIKIA and ANR.	MR.D BORAH MR.R GOGOI MR.N BORAH	MR.R MAZUMDAR(R-1&2) MR.N SARMA(R-1&2) MR.D CHETIAR-1and2
20	Cont.Cas(C)/415/2016	SMTI. SARIFA BEGUM Versus MAHTABUDDIN AHMED and 4 ORS.	MR. B SARMA MR.S BARUA	MR.S ISLAM(R-3) MR.A CHOUDHURYR-3 MS.M KONCH(R-3)
21	Cont.Cas(C)/537/2016	SMT. BIJOY LAKHI PEGU and 11 ORS Versus PRITAM SAIKIA and ANR.	MR.L GOGOI MR.D HAZARIKA	MR.D SAIKIA(R-1) MR.A DEKAR-1 MS.P CHAKRABORTY(R-2)
22	Cont.Cas(C)/1/2020 WITH REVIEW PET./194/2019 (D/O), WP(C)/6126/2013 (D/O)	HAFIZUR RAHMAN Versus V.R.SHAMAL AND ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA	MR. Y DOLOI MS C BORAH

23	Cont.Cas(C)/368/2020	JAYANTA DAS AND 7 ORS. Versus PRITAM SAIKIA AND 3 ORS.	MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI MR. C BARUAH	MR. D SAIKIA MR S NEOGI MR. R MAZUMDAR MR. R MAZUMDAR MS H TERANGPI
24	Cont.Cas(C)/383/2020	PUSHPENDU CHAKRABARTY Versus PREETAM SAIKIA AND 4 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH MR. N J KHATANIAR MR. N J KHATANIAR MR. B GOGOI MR P NAYAK
25	Cont.Cas(C)/441/2020	RATAN KUMAR DAS AND 8 ORS Versus PREETOM SAIKIA AND 4 ORS	MRS. K DEVI MS R P BARUAH	MR. D SAIKIA MR S M T CHISTIE MR. B GOGOI MS. L DEVI MS. N PHUKAN MR P NAYAK MS K DAS MR A CHALIHA
26	Cont.Cas(C)/464/2020	RAM CHARAN BHARALI Versus BIMAN KUMAR BHATTA AND 2 ORS.	MR. M DAS	MR. P MAHANTA MS. P SAHARIA
27	Cont.Cas(C)/580/2020 B/O	MINATI GOPE Versus PREETOM SAIKIA AND ORS	MR. D K SARMAH MR. D K SARMAH MS. A TALUKDAR	MR. D SAIKIA (R-1) MR. R MAZUMDAR (R-1) MR. P K BORAH
28	Cont.Cas(C)/89/2022	NAZRUL ISLAM LASKAR Versus B KALYAN CHAKRABORTY AND ANR.	MR. M DUTTA MS S DEV MR J MAHANTA	
29	Cont.Cas(C)/128/2022	ABDUL GOFUR Versus MAMATA HOJAI	MR. R ISLAM	
30	Cont.Cas(C)/151/2022	NAGENDRA MAIBONGSA Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS
31	Cont.Cas(C)/152/2022	SARSING TERON Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MRS. R S DEURI MS T WAPANGLA MS T WAPANGLA MS. M DAS MS. M DAS
32	Cont.Cas(C)/153/2022	ON THE DEATH OF SARTHE TERON HIS LEGAL HEIRS- Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS
33	Cont.Cas(C)/333/2022 FIXED	KAMAL SING BRAHMA Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA	MR. D SAIKIA MR. S BORA MR. S R RABHA
34	Cont.Cas(C)/341/2022 FIXED	PREMJIT BORO Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA MS N NEWME	MR. D SAIKIA MR. B CHOUDHURY MR. R K MUSHAHARY
35	Cont.Cas(C)/669/2022 FIXED	FAZLUL MANNAN Versus ANURAG GOEL	MR. U K NAIR MR. A BORO MS. D MAHANTA MS. L DAS	MR. B CHOUDHURY MR P NAYAK
36	Cont.Cas(C)/254/2023	SAMUDRA HALOI AND 2 ORS Versus NARAYAN KOWAR AND ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
37	Cont.Cas(C)/400/2023	BIRENDRA NATH BHUYAN Versus CHANDAN SARMA AND ORS	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	MR D KALITA (R-3)
38	Cont.Cas(C)/477/2023 B/O	ABDUL MAZID TALUKDAR Versus KRISHNA MONI DAS AND ANR	MS. T SOM MR. P TELI	

39	Cont.Cas(C)/665/2023	NIRMAL CHANDRA SARKAR Versus Narayan Konwar,ACS	MR S ISLAM MR. S BISWAS	
40	Cont.Cas(C)/731/2023	GO-2148X SRI VINAY KUMAR SINGH Versus DR AJAY KUMAR AND ANR	MR. D BORAH	MR. S K MEDHI
41	Cont.Cas(C)/746/2023	M/S. B. A. FEEDS AND ANR Versus MANISH THAKUR AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS MS. M BORGHAIN	MR. M BHAGABATI (R-1,2) MS G BORA (R-1,2) MS. B TALUKDAR (R-1,2) MR. B GOGOI (r-4) MR. B D DEKA (R-3) MR P NAYAK (r-4) MR. M DAS (R-3) MR A CHALIHA (r-4) N CHAUDHURY (R-3) MR A BHATRA (R-3) MR A DEKA (R-3)
42	Cont.Cas(C)/34/2024	SARDARY BASPHORE Versus JAYANT NARLIKAR AND 2 ORS	MR. R BARUAH MR. N M DUTTA	
43	Cont.Cas(C)/37/2024	ABDUL MOTALIB Versus BISWARANJAN SAMAL	DR. B AHMED MR K UDDIN MR. A K AZAD	MR D KALITA MR. D NATH
44	Cont.Cas(C)/52/2024	M/S RT HARDWARE AND SUPPLIERS AND ANR Versus JAY SHIVANI	MR M J QUADIR MS S AHMED MR. A K HANNAN	MR. K KONWAR MR S DUTTA MR U.SARMAH
45	Cont.Cas(C)/82/2024	JHALAK CHETRY AND 2 ORS. Versus AJAY KUMAR BHALLA AND ANR	MR. P J SAIKIA MS D DUTTA	
46	Cont.Cas(C)/144/2024	JULFIKAR ALI Versus NARAYAN KONWAR , IAS	MR S Muktar MD IMRAN	MR. K GOGOI (r-2) MR. A R TAHBILDAR (r-2)
47	Cont.Cas(C)/162/2024	MIHIR RANJAN DHAR Versus JOHN BERCHMANS EKKA AND 2 ORS.	MR. S BISWAS MS D DEVI	MS. N BORAH (r-2) MR S DUTTA (r-2)
48	Cont.Cas(C)/177/2024	MONUJ DOWERAH Versus POMI BARUARH	MR. B K DAS MR H P GUWALA H P NEOG	MR. K GOGOI MR. A R TAHBILDAR
49	Cont.Cas(C)/178/2024	ARUN KUMAR SHARMA Versus SMT. POMI BARUAH	MR B D DAS MR H K SARMA MR. H R DAS	MR. K GOGOI (R-1) MR S DAS (R-1)
50	Cont.Cas(C)/182/2024	DAMODAR DAS Versus SMT. POMI BARUAH AND ANR	MR. J SARMAH	MR. R BORPUJARI (R-2) MRS DIPANJALI BORPUJARI (R-2) MR. K GOGOI (R-1) MR S DAS (R-1)
51	Cont.Cas(C)/190/2024	MASTAN SINGH Versus AJAY KUMAR BHALLA, IAS	MR B PATHAK MR V KUMAR MS M TIWARI	MR. S S ROY (r-2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024
8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
10)	MS. B M CHETRI	28-05-2024	To	04-06-2024

11)	MR. N ALAM	27-05-2024	To	29-05-2024
12)	MS. D GHOSH	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/53/2024	SONATON MUNDA @ SONA Versus THE STATE OF ASSAM AN ANR.	MR J DAS (LEGAL AID COUNSEL)	PP, ASSAM
2	Crl.A./152/2024	AMURUN NESSA BARBHUIYA @ AMIRUN NESA Versus ABDUL MALIK BARBHUIYA @ MANIK AND 9 ORS A	MR. U N CHATTRY MR. O LASKAR MS. A GOGOI	PP, ASSAM
ORDERS				
3	CRL.A(J)/7/2022 WITH LCR - 4 (FOUR) FILES, P.B. 3	BADHNA ORANG AND 5 ORS. Versus THE STATE OF ASSAM	MR. B J TALUKDAR, AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/30/2022 2 Y 6 M 2 D :WITH OFFICE NOTE, LCR, P.B. 2	ARJUN HASDA Versus THE STATE OF ASSAM	MR R SHARMA, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/4/2023 1 Y 5 M 7 D :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. 3	DEEP KONCH Versus THE STATE OF ASSAM	DR. B N GOGOI (AMICUS CURIAE)	PP, ASSAM
6	CRL.A(J)/33/2023 4 Y 10 M 24 D :WITH LCR - 4 (FOUR) FILES, P.B. 2	GOPAL SAH Versus THE STATE OF ASSAM	MR. AZAD AHMED (AMICUS CURIAE)	PP, ASSAM
7	Mat.App./56/2023 WITH OFFICE NOTE	XXXXXXX Versus XXXXXXX	DR. N DEKA MS. S SARMA MS. N M DEKA	MR A ZAMAN (FOR CAVEATOR)
	WITH I.A.(Civil)/2884/2023 in Mat.App./56/2023	XXXXXXX Versus XXXXXXX	DR. N DEKA	
8	WITH Mat.App./57/2023	XXXXXXX Versus XXXXXXX	DR. N DEKA MS. S SARMA MS. N M DEKA MS P CHAKRABORTY	MR. R K BHUYAN MR A ZAMAN FOR CAVEATOR
	WITH I.A.(Civil)/2890/2023 in Mat.App./57/2023	XXXXXXX Versus XXXXXXX	DR. N DEKA	

9	Crl.A./369/2023 O Y 10 M 7 D :WITH LCR - 4 (FOUR) FILES	MOHUR UDDIN @ MOHURUDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR R ALOM MR. A AHMED MR. I U CHOWDHURY MR. L MIAH	MR J HUSSAIN (R-2) MR. F A HASSAN (R-2) PP, ASSAM
	WITH I.A.(Crl.)/926/2023 in Crl.A./369/2023	MOHUR UDDIN @ MOHURUDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR R ALOM MR. A AHMED MR. I U CHOWDHURY MR. L MIAH	PP, ASSAM
10	Crl.A./391/2023 WITH LCR - 4 (FOUR) FILES)	RAJEN NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. S. CHANDA	PP, ASSAM
	WITH I.A.(Crl.)/1019/2023 in Crl.A./391/2023	RAJEN NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. S. CHANDA	PP, ASSAM
11	Crl.A./401/2023	MD. ATABUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR. M K BORO (r-2) PP, ASSAM
	WITH I.A.(Crl.)/1053/2023 in Crl.A./401/2023	MD. ATABUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
12	Crl.A./445/2023 WITH LCR - 3 (THREE) FILES	MD. MUBID ALI @ MD. MOBID ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A TALUKDAR	PP, ASSAM
	WITH I.A.(Crl.)/1177/2023 in Crl.A./445/2023	MUBID ALI @ MD. MOBID ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A TALUKDAR	PP, ASSAM
13	I.A.(Crl.)/633/2023 in CRL.A(j)/89/2023	BIJIT KALITA @ CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
	WITH CRL.A(j)/89/2023 WITH LCR - 4 (FOUR) FILES), NEXT WEEK	BIJIT KALITA @ CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
14	Crl.A./95/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES	MOMIRUL ISLAM @ RAJU Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/313/2024 in Crl.A./95/2024	MOMIRUL ISLAM @ RAJU Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	I.A.(Crl.)/243/2024 in Crl.A./68/2024	HOREN NAYAK AND 2 ORS. Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
	WITH Crl.A./68/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, FIXED	HOREN NAYAK AND 2 ORS. Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
16	I.A.(Civil)/1532/2024 in Mat.App./3869/2024	XXXXXXXXXX Versus XXXXXXXXXX	MR. A M S MAZUMDER	

WITH
[Mat.App./3869/2024](#)
(Filing Number)

XXXXXXXXXX
Versus
XXXXXXXXXX

MR. A M S MAZUMDER

HEARING

- | | | | | |
|----|--|--|--|-----------|
| 17 | CRL.A(J)/42/2020
4 Y 9 M 23 D :WITH LCR - 4
(FOUR) FILES, P.B. 2 | SHANKAR GAUTAM
Versus
THE STATE OF ASSAM | MR. B PRASAD, AMICUS
CURIAE | PP, ASSAM |
| 18 | Crl.A./42/2020
WITH LCR - 8 (EIGHT) FILES, P.B.
2 | SRI SURESH MUNDA AND 11 ORS
Versus
THE STATE OF ASSAM AND ANR | MR. H R KHAN
MR. N ISLAM
MS. N GOSWAMI
MRS M BARMAN | PP, ASSAM |
| 19 | CRL.A(J)/53/2020
7 Y 1 M 4 D :WITH LCR - 3
(THREE) FILES, P.B. 2 | RAJU PATRA
Versus
THE STATE OF ASSAM | MR. M DUTTA, AMICUS
CURIAE | PP, ASSAM |

=====

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024
8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
10)	MS. B M CHETRI	28-05-2024	To	04-06-2024
11)	MR. N ALAM	27-05-2024	To	29-05-2024
12)	MS. D GHOSH	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 29th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Arb.P./18/2024 FIXED	M/S B. B. ELECTRICALS Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
2 Cont.Cas(C)/277/2024	JAHURA KHATUN Versus GYANENDRA DEV TRIPATHI AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	
3 Cont.Cas(C)/278/2024	MAYMALA BIBI Versus GYANENDRA DEV TRIPATHI AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	
4 WP(C)/2197/2024 FIXED	ANJANA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR H BARUAH MR P P PHUKAN MS. D B GOHAIN	SC, A.H and V. DEPT.
5 WP(C)/2539/2024 FIXED	DUSHMANTA MEDHI Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS (B)	MR. A DHAR MD F FARIDI	SC, GMC SC, G M D A
6 WP(C)/2555/2024 FIXED	M/S DULAL CHANDRA MECH AND CO. Versus THE UNION OF INDIA AND 4 ORS.	MS. M BHATTACHARJEE MS M BHARATI	SC, GST DY.S.G.I.
7 WP(C)/2557/2024 FIXED	M/S A.K. GHOSH AND CO. Versus THE UNION OF INDIA AND 4 ORS.	MS. M BHATTACHARJEE MS M BHARATI	SC, GST DY.S.G.I.
8 WP(C)/2610/2024 FIXED	SURAJIT NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED MISS R A CHOUDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
9 WP(C)/2676/2024 FIXED	MD. MONINOOR ISLAM Versus THE UNION OF INDIA AND 4 ORS.	MS. M BHATTACHARJEE MS M BHARATI	SC, GST DY.S.G.I.
10 WP(C)/2732/2024	DOLI BHUYAN AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. D SONOWAL MR. R A CHOUDHURY MR. D KONWAR	GA, ASSAM SC, WATER RESOURCE SC, FINANCE SC, REVENUE
11 WP(C)/2738/2024	M/S. GOELS COIR FOAM (INDIA) PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S HAZARIKA S ACHUMI	GA, ASSAM
12 WP(C)/2746/2024	SIMA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE

13	WP(C)/2747/2024	MOUCHUMI DAS Versus THE STATE BANK OF INDIA AND 3 ORS	MR S DUTTA MR U.SARMAH	
14	WP(C)/2748/2024	M/S SARVESHWARI INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
15	WP(C)/2750/2024	MD. BADRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	GA, ASSAM
16	WP(C)/2759/2024	MONU DEVI Versus THE UNION OF INDIA AND 4 ORS	MR. D SARAF MR. S S GUPTA MR. P K SARAF	DY.S.G.I. SC, CENTRAL EXCISE
17	WP(C)/2760/2024	LAKHI PEGU AND 129 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	GA, ASSAM DY.S.G.I. SC, REVENUE
18	WP(C)/2764/2024	KAMAIHAH ENGINEERING SERVICES PRIVATE LIMITED Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
19	WP(C)/2765/2024	FAKHAR UDDIN AND 41 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. H ISLAM	GA, ASSAM SC, REVENUE
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
20	I.A.(Civil)/1529/2024 in WP(C)/5428/2023	JITEN BISWAS Versus THE STATE OF ASSAM AND 7 ORS	MR F Z MAZUMDER	GA, ASSAM SC, WATER RESOURCE SC, IRRIGATION
	WITH WP(C)/5428/2023	JITEN BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM MR. N UPADHAYAY (R-5) MS. M BARMAN (R-2, R-3, R-4) MS. J GOGOI (R-6) SC, REVENUE SC, WATER RESOURCE SC, IRRIGATION
<u>ADMISSION</u>				
21	WP(C)/463/2015 FIXED	ASSAM GANDHI SMARAK NIDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MRK K DAS MS.M MAHANTA	GA, ASSAM S N SARMA (r-4,5) MR P S DEKA, SC, REVENUE DEPTT. MR. N ALAM(R-4,5) MR. R BORPUJARI MR. M HUSSAIN (r-4,5) MR. K KALITA (r-4,5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
	WITH I.A.(Civil)/615/2017 in WP(C)/463/2015	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus ASSAM GANDHI SMARAK NIDHI and 3 ORS	MR. N ALAM MR.S AHMED MR.S U AHMED MR.D DAS	MR.K N CHOUDHURY GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR.A DHAR MRK K DAS MS.M MAHANTA

22	WITH WP(C)/1236/2017	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus THE STATE OF ASSAM and 5 ORS.	S N SARMA MR.A SARMA(P -1&2) MR. N ALAM MR.K KALITA(P- 1&2) MR.S U AHMED MR.D DAS MR. M HUSSAIN MR. K KALITA MS.P KHOOND(P- 1&2) MR.S CHOWDHURY(P-1&2) MR. F AHMED	MR.K N CHOUDHURY(R-6) GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR. R BORPUJARI MR.M MAHANTA(R-6) MR.A DHAR(R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT
23	WP(C)/1952/2016 FIXED	JAHAR UDDIN SK and 52 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.I A TALUKDAR MS.P BARMAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
24	WP(C)/7451/2017 FIXED	JITENDRA MOHAN BHATTACHARJEE Versus THE STATE OF ASSAM and 2 ORS.	MR B K SINGH MR.A K DAS MRR KARIM MR D AKRAM	GA, ASSAM
25	WP(C)/2492/2022 FIXED	AZIM UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR A H AHMED MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
26	WP(C)/3413/2022	FRIDOUS SONOWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	GA, ASSAM MR. P HAZARIKA (R-3 & 4) MS. P. BORAH (R-3 & 4)
27	WP(C)/3864/2022	DHARAMPAL SATYAPAL LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST MR H GUPTA MR H GUPTA ASSTT.S.G.I.
28	WITH WP(C)/5195/2022	MANABENDRA DEB Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
29	WITH WP(C)/5200/2022	BHARAT GOSWAMI Versus THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
30	WITH WP(C)/5399/2022	CHIRANJIB ROY CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
31	WP(C)/3943/2022 FIXED	SMT. ARCHANA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM MR B K SINGH (R-4,5) MR D AKRAM (R-4,5) SC, REVENUE SC, F C I
32	WP(C)/8159/2022	M/S SREE JAGADAMBA TEA CO. PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, REVENUE
33	WP(C)/203/2023 B/O	ROHIZUDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR S ABDULLAH MS. Y AKHTAR	GA, ASSAM SC, REVENUE

34	WP(C)/1412/2023 FIXED	ABDUL GAFUR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR P UPADHYAY MR A UPADHYAY	GA, ASSAM MR. JYOTIRMOY ROY (R5) MR A KALITA (P-6) MR. S SARMA (R5) MR. C CHAKRAVARTY (R5) MR D DAS (R5) SC, REVENUE
35	WP(C)/3021/2023 FIXED	ESTEEM BUS OWNERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. B P BORAH MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, TRANSPORT
36	WP(C)/5677/2023 FIXED	CHAIFUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE M ISLAM	SC, FOREST
37	WP(C)/6444/2023 FIXED	SARAT KALITA AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A C BURAGOHAIN H DAS MR R SINGH MS. H BORAH	GA, ASSAM SC, HEALTH AND F W SC, REVENUE
38	WP(C)/188/2024 CAVT. NO.00672/024, FIXED	SMTI. RITA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	GA, ASSAM MS. P BHATTACHARYA (FOR CAVEATOR) MS P SARMA (FOR CAVEATOR) SC, FOREST SC, PCB
39	WP(C)/201/2024 B/O	ANANTA ROY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	S R BARUAH MR B CHOUDHURY SC, AGRICULTURE DEPARTMENT SC, NHIDC SC, REVENUE
	WITH			
40	WP(C)/203/2024	ABDUL MATIN AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	MR. S. R BARUAH MR B CHOUDHURY (SC, AGRICULTURE DEPT.) SC, NHIDC SC, REVENUE
41	WP(C)/212/2024 FIXED	M/S UNITED ENTERPRISES WHOLE WAREHOUSE Versus THE STATE OF ASSAM AND 2 ORS	MR D DEKA MR. J BHARALI MS. M DEY MR N J KUMAR	SC, EXCISE DEPTT.
42	WP(C)/488/2024 FIXED	M/S DHOLA INFRA PROJECTS LIMITED Versus UNION OF INDIA AND 5 ORS	MR H K SARMA MS K SARMA	SC, GST SC, FINANCE
43	WP(C)/1476/2024	AYUB UDDIN LASKAR AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR H I CHOUDHURY MR REZABUL HOQUE	SC, CO OP MS. S PARVEEN (R-6) G UDDIN (r-5) P ADHIKARI (r-5) MR. N BARUAH (R-6) MR A K AZAD (r-5)
44	WP(C)/1534/2024 FIXED	ABDUL BATEN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ALI MR S ISLAM MR. Y ALI	GA, ASSAM SC, REVENUE
45	WP(C)/1601/2024	ANANTA BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. B BARUAH MR U RONGPI	MR S HUSSAIN (R-4) SC, INDUSTRIES AND COMMERCE SC, AGRI. DEPARTMENT
46	WP(C)/1942/2024 CAVT. NO.02132/024, FIXED	BHARAT SAIKIA AND 9 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR. R BARUAH MR. N M DUTTA	GA, ASSAM MR H GUPTA MR B P BORAH MR P J DUTTA DY.S.G.I. FOR CAVEATOR SC. AGRICULTURE SC, PCB SC, FOREST

47	WP(C)/2082/2024	JULEX DAS CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS	MR. J AHMED MR Z RAHMAN R BEGUM H G DAISY MS J.YASMIN	SC, DRI MR H GUPTA DY.S.G.I.
ORDERS				
48	Cont.Cas(C)/295/2023 FIXED	NAZIR HUSSAIN LASKAR AND 46 ORS Versus ROHAN KUMAR JHA, IAS AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
49	WITH WP(C)/8416/2022	NAZIR HUSSAIN LASKAR AND 46 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
50	I.A.(Civil)/2597/2023 FIXED in WP(C)/1827/2023 WITH WP(C)/1827/2023	PANKAJ MAJUMDAR, Versus UNION OF INDIA AND 5 ORS.	MR. L P NATH	MR K DAS DY.S.G.I.
	WITH WP(C)/1827/2023	PANKAJ MAJUMDAR Versus UNION OF INDIA AND 5 ORS.	MR. L P NATH	MR. S Ali (R- 3) MR R CHAKRAVORTY (R-5) MR K DAS (R- 3) S RABHA (R-5) DY.S.G.I.
	WITH I.A.(Civil)/1624/2023 in WP(C)/1827/2023	CHAIRPERSON, STATE BANK OF INDIA Versus PANKAJ MAJUMDAR AND 5 ORS.	MR K DAS	MR. L P NATH DY.S.G.I.
51	I.A.(Civil)/3738/2023 in WP(C)/2583/2020 WITH WP(C)/2583/2020	SANA BEGUM TAPADAR AND ANR. Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY (GMDA) AND 4 ORS.	MR. A K TALUKDAR A BEGUM	SC, G M D A SC, GMC
	WITH WP(C)/2583/2020	SANA BEGUM TAPADAR AND ANR. Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY (GMDA) AND 4 ORS.	MS. R CHOUDHURY MR. A K TALUKDAR (P-1,2) G UDDIN MR S ISLAM (P-1,2) MS. P A TALUKDAR MS S S ZIA MR D. CHAKRABORTY	MR. P P BORTHAKUR (R- 4,5) MR H J TAMULI (R-4,5) MR D KALITA (R-4,5) MAYUR DAS (R-4,5) SC, G M D A SC, GMC
52	WP(C)/357/2024 FIXED	MOKSED ALI Versus THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	GA, ASSAM SC, NHAI DY.S.G.I.
53	I.A.(Civil)/367/2024 IN WP(C) 1138/2021(D/O) in WP(C)/1138/2021 WITH MC/4/2024	MD. KHALIL ALI AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	G UDDIN	GA, ASSAM MR. S MITRA, SC, GAIL (R- 4,5) DY.S.G.I.
	WITH MC/4/2024	MD. KHALIL ALI AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR M HAQUE G UDDIN P ADHIKARI	GA, ASSAM DY.S.G.I.
54	I.A.(Civil)/1442/2024 IN WP(C) 1452/2012(D/O) in MC/25/2023 WITH MC/25/2023	SMT. LAXMI MALAKAR and 4 ORS. Versus STATE OF ASSAM and 5 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, REVENUE
	WITH MC/25/2023	SMT. LAXMI MALAKAR and 4 ORS. Versus STATE OF ASSAM and 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, REVENUE
55	WP(C)/1481/2024 FIXED	NRIPEN SARKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS M BARMAN MS. P K DEVI	GA, ASSAM SC, HEALTH

HEARING

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024
8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
10)	MS. B M CHETRI	28-05-2024	To	04-06-2024
11)	MR. N ALAM	27-05-2024	To	29-05-2024
12)	MS. D GHOSH	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 29th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	MFA/5/2012 (HEARING), WITH LCR	NATIONAL INSURANCE CO. LTD., Versus NUR KHATUN and ANR,	MR.B C DAS MISS.S ROY	MR.D PACHANI
	WITH MC/167/2012 in MFA/5/2012	NATIONAL INSURANCE CO. LTD., Versus NUR KHATUN and ANR,	MR.B C DAS MISS.S ROY	MR.D PACHANI
2	MFA/7/2012 (HEARING), WITH LCR	UNION OF INDIA, Versus M/S NORTH EAST IODISED SALT PVT. LTD.	MSB DEVI MR G GOSWAMI MR.N K DAS MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
MOTION				
3	CRP/59/2024	MAHADEV KIRTONIA Versus CHANDRA SARKAR	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
4	AB/1366/2024	KAPIL BARUAH @ KAPIL GOGOI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
ADMISSION				
5	MACApp./118/2018	THE ORIENTAL INSURANCE CO. LTD. Versus SMT JOYMATI KALITA and 5 ORS	MR.S K GOSWAMI MR. B K GOSWAMI	MR. S K SANGANERIA MR. N BHATRA MR G JALAN
	WITH I.A.(Civil)/620/2018 in MACApp./118/2018	THE ORIENTAL INSURANCE CO. LTD. Versus SMT JOYMATI KALITA and 5 ORS	MR.S K GOSWAMI MR. B K GOSWAMI	
6	MACApp./787/2018	THE UNITED INDIA INSURANCE CO. LTD Versus SRI PARESH NATH AND 2 ORS	MR. A BARKATAKI	
	WITH I.A.(Civil)/3150/2018 in MACApp./787/2018	THE UNITED INDIA INSURANCE CO. LTD Versus SRI PARESH NATH AND 2 ORS	MR. A BARKATAKI	
7	MACApp./558/2022	SHRI ARUN KUMAR PAUL Versus THE DIVISIONAL MANAGER and 6 ORS,	MS.L BORAH	
8	MACApp./689/2022	SRI NABAJIT DAS Versus SRI SANTOSH KAPUR AND 2 ORS	MS. D DEKA	MR. A DUTTA MR. R C PAUL (r-3) MRS. P M DUTTA

9	MACApp./138/2023 WITH I.A.(Civil)/1002/2023 in MACApp./138/2023	UNITED INDIA INSURANCE CO. LTD. Versus MD MURUL ISLAM MAZUMDER and 2 ORS	MR.R C PAUL MR. S BASUMATARY MR. S BASUMATARY	MR. M TALUKDAR
10	RFA/31/2024 WITH I.A.(Civil)/1551/2024 in RFA/31/2024	UNITED INDIA INSURANCE CO. LTD. Versus MD. NURUL ISLAM MAZUMDER and 2 ORS, BINA HAZARIKA AND 3 ORS Versus PULAK CH SHARMA HAZARIKA	MR. R C PAUL MR. R C PAUL MR. S BASUMATARY MR. R K BHUYAN MR. M KASHYAP	
11	MACApp./224/2024 B/O WITH I.A.(Civil)/1505/2024 in MACApp./224/2024	BINA HAZARIKA AND 3 ORS Versus PULAK CH SHARMA HAZARIKA ORIENTAL INSURANCE COMPANY LTD. Versus MAJANI BEGUM AND 5 ORS . B	MR. R K BHUYAN MR. M KASHYAP MS S MOCHAHARI MR S DUTTA MR S DUTTA	
12	MACApp./227/2024 WITH I.A.(Civil)/1536/2024 in MACApp./227/2024	ORIENTAL INSURANCE COMPANY LTD. Versus MAJANI BEGUM AND 5 ORS . NATIONAL INSURANCE COMPANY LIMITED Versus SHAROMA SUKLABAIIDYA AND 5 ORS.	MR S DUTTA MRS. S ROY MS F N ZAMAN	
13	MACApp./228/2024 WITH I.A.(Civil)/1537/2024 in MACApp./228/2024	NATIONAL INSURANCE COMPANY LIMITED Versus SHAROMA SUKLABAIIDYA AND 5 ORS. NEW INDIA ASSURANCE COMPANY LTD. Versus MINA KARMAKAR AND 6 ORS.	MRS. S ROY MS F N ZAMAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
14	MACApp./229/2024 WITH I.A.(Civil)/1564/2024 in MACApp./229/2024	NEW INDIA ASSURANCE COMPANY LTD. Versus MINA KARMAKAR AND 6 ORS. NATIONAL INSURANCE COMPANY LIMITED Versus RINA BORA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR T KALITA MR. A KAKATI	MR. S RAHMAN MR A N IQBAL FOR CAVEATOR
15	MACApp./231/2024 WITH I.A.(Civil)/1570/2024 in MACApp./231/2024	NATIONAL INSURANCE COMPANY LIMITED Versus RINA BORA AND 5 ORS. SBI GENERAL INSURANCE COMPANY LTD. Versus LAL RINGKIM HMAR AND 7 ORS.	MR T KALITA MR. A KAKATI MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S RAHMAN MR A N IQBAL FOR CAVEATOR
16	MACApp./214/2016 WITH LCR	SBI GENERAL INSURANCE COMPANY LTD. Versus LAL RINGKIM HMAR AND 7 ORS. ORDERS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
		THE UNITED INDIA INSURANCE CO. LTD. Versus SHRI SURENDRA NATH DEKA and 6 ORS.	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR. A C MAHANTA MR. J AHMED (R- 6 & 7) MR. B K JAIN MR. S ISLAM (R- 6 & 7) MR. M DASGUPTA MR. A HOQUE (R- 6 & 7) MR. N MAHAMMAD (R- 6 & 7) MS. D BORA (R- 6 & 7)

	<p>WITH CO/15/2017 in MACApp./214/2016</p>	<p>SHRI SURENDRA NATH DEKA and 4 ORS Versus THE UNITED INDIA INSURANCE CO. LTD and 2 ORS</p>	<p>MR.B K JAIN MS.M DASGUPTA</p>	<p>MR.A J SAIKIA MR.K BORAH</p>
17	<p>CRP/51/2017 CAVT. NO. 68/17 FIXED</p>	<p>BINOD KUMAR BAWRI and 8 ORS. Versus DALMIA CEMENT (NORTHEAST) LTD and 30 ORS.</p>	<p>MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR S DIFUSA MR N RAY MR N RAY MR P J DAS</p>	<p>MS. P R MAHANTA (r-2) MR. S R GOGOI (r-2) MR.D BARUAH(R-1) MR. C SARMAH (r-2) J SAIKIA MS O IMCHEN MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)</p>
	<p>WITH I.A.(Civil)/1183/2017 in CRP/51/2017</p>	<p>DALMIA CEMENT BHARAT LTD. Versus BINOD KUMAR BAWRI and 8 ORS.</p>	<p>MR.S SAIKIA(FOR CAVEATOR) MR.D BARUAHR-1 MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)</p>	<p>MS.N MODI MR.P KHATANIAR MR.S DUTTA MR.S DUTTA</p>
18	<p>WITH CRP/52/2017 CAVT. NO. 68/17</p>	<p>SUBHANKAR GHOSH and 5 ORS. Versus DALMIA CEMENT (NORTHEAST) LTD and 33 ORS.</p>	<p>MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR N RAY</p>	<p>MR.S SAIKIA(FOR CAVEATOR.)(R-2) MR. S R GOGOI (R-1) MR.D BARUAH(R-1) MR.R GOGOI(R-2) C. SARMAH (R-1) J SAIKIA (R-1) MS O IMCHEN (R-1) MS.N UPADHYAY(R-1)</p>
	<p>WITH I.A.(Civil)/1188/2017 in CRP/52/2017</p>	<p>DALMIA CEMENT BHARAT LTD. Versus SUBHANKAR GHOSH and 5 ORS.</p>	<p>MR. S SAIKIA MR. P SAIKIA</p>	<p>MS. N MODI MR. P KHATANIAR MR. S DUTTA MR. S DUTTA</p>
19	<p>I.A.(Civil)/3802/2018 in MACApp./915/2018</p>	<p>THE RELIANCE GENERAL INSURANCE CO LTD Versus SMTI URMILA RANA and 3 ORS</p>	<p>MR. R GOSWAMI MR. I ALAM MS. M SAIKIA</p>	<p>MR H GUPTA MR S N NATH</p>
	<p>WITH MACApp./915/2018</p>	<p>THE RELIANCE GENERAL INSURANCE CO LTD Versus SMTI URMILA RANA and 3 ORS</p>	<p>MR. R GOSWAMI MR. I ALAM MS. M SAIKIA</p>	
	<p>WITH I.A.(Civil)/3803/2018 in MACApp./915/2018</p>	<p>THE RELIANCE GENERAL INSURANCE CO LTD Versus SMTI URMILA RANA and 3 ORS</p>	<p>MR. R GOSWAMI MR. I ALAM MS. M SAIKIA</p>	
20	<p>I.A.(Civil)/4280/2018 in MACApp./13836/2018</p>	<p>HOJIM ALI Versus THE REGIONAL MANAGER AND 3 ORS</p>	<p>MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY</p>	
	<p>WITH MACApp./13836/2018 (Filing Number)</p>	<p>HOJIM ALI Versus THE REGIONAL MANAGER THE ORIENTAL INSURANCE COMPANY LIMITED AND 3 ORS</p>		
21	<p>RFA/54/2019 WITH LCR</p>	<p>SRI ADIP KUMAR PHUKAN Versus UCO BANK AND 3 ORS</p>	<p>MR. N N JHA MR. A C RAY MRS. S BORA MR M U KHAN</p>	<p>MR. B K SEN (R1) MR FAIZUL HOQUE (R1)</p>

	WITH I.A.(Civil)/1765/2019 in RFA/54/2019	SRI ADIP KUMAR PHUKAN Versus UCO BANK AND 3 ORS	MR. N N JHA MR. A C RAY MRS. S BORA MR M U KHAN	
	WITH I.A.(Civil)/1766/2019 in RFA/54/2019	SRI ADIP KUMAR PHUKAN Versus UCO BANK AND 3 ORS	MR. N N JHA MR. A C RAY MRS. S BORA MR M U KHAN	
22	I.A.(Civil)/117/2020 in MACApp./16870/2019	SMT. MATU SAIKIA Versus THE REGIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MRS. S ROY MS R HAZARIKA MRS. R MEDHI	
	WITH MACApp./16870/2019 (Filing Number)	SMT. MATU SAIKIA Versus THE REGIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MRS. S ROY	
23	I.A.(Civil)/140/2020 in MACApp./16261/2019	NRIPEN KR. BHATTACHARJYA Versus SMTI. ACHINA RAI AND 2 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	
	WITH MACApp./16261/2019 (Filing Number)	NRIPEN KR. BHATTACHARJYA Versus SMTI. ACHINA RAI AND 2 ORS		
24	MACApp./7/2021 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus DEBAJIT NATH AND ANR	MR. B J MUKHERJEE MR. S HAZARIKA MS R SAHA	
	WITH I.A.(Civil)/100/2021 in MACApp./7/2021	UNITED INDIA INSURANCE COMPANY LIMITED Versus DEBAJIT NATH AND ANR	MR. B J MUKHERJEE MR. S HAZARIKA MS R SAHA	
25	MACApp./115/2021 WITH LCR	HEMANTA NATH Versus DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. AND 4 ORS.	MR P K DAS MR. M BARUAH	MR. A DUTTA MRS. S ROY (R1) MRS. P M DUTTA
26	I.A.(Civil)/2416/2021 WITH LCR in RFA/52/2014	SUNDAR DAS Versus KARTIK DAS AND 15 ORS	G UDDIN MS. P ADHIKARI	MR S S SHARMA MS L SHARMA MR A SHARMA
	WITH RFA/52/2014	SUNDAR DAS Versus KARTIK DAS and 16 ORS	MR M HAQUE MS.K YADAV G UDDIN MR.A KABRA MS.P SARMA MS. P ADHIKARI MR.R L YADAV	MR.S S SHARMA(R-1, 2(a), 2(b), 4, 12 & 14) MR.R DUTTA(R-1, 2(a), 2(b), 4, 12 & 14) MS.L SHARMA(R-1, 2(a), 2(b), 4, 12 & 14) MR.B J MUKHERJEE(R-1, 2(a), 2(b), 4, 12 & 14) MRA SHARMA(R-1, 2(a), 2(b), 4, 12 & 14) MRP GOGOIR-3a and 5
27	MACApp./641/2022 WITH LCR, FIXED	KUMARI @ KUMARY DOLEY Versus MANAGER DOLEY AND ANR.	MR D MONDAL	MRS. S ROY (r-2) MR. U K DUTTA MR. U K DUTTA
28	I.A.(Civil)/1288/2022 IN Review.Pet./146/2017 (D/O), IN CRP/151/2016 (D/O) in Review.Pet./146/2017	UNION OF INDIA Versus M/S NOORBARI TEA COMPANY P LTD B	MRS. A GAYAN	MR. A DHAR MD F FARIDI
29	I.A.(Civil)/3554/2022 in MFA/10397/2022	UNION OF INDIA . Versus SUNATI BORO AND 3 ORS	MR. K GOGOI	MR D C K HAZARIKA(R-1,2, 3 AND 4) MS J KALITA (R-1,2, 3 AND 4)

	WITH MFA/10397/2022 (Filing Number)	UNION OF INDIA . Versus SUNATI BORO AND 3 ORS E	MR. K GOGOI	
	WITH I.A.(Civil)/10398/2022 (Filing Number)	UNION OF INDIA . Versus SUNATI BORO AND 3 ORS E	MR. K GOGOI	
30	I.A.(Civil)/62/2023 in MACApp./14449/2022	THE ORIENTAL INSURANCE COMPANY LTD Versus RAJIB BORO AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K N KALITA (R-1) MR B ISLAM (R-1)
	WITH MACApp./14449/2022 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD Versus RAJIB BORO AND 2 ORS. E	MS. R D MOZUMDAR	
31	I.A.(Civil)/154/2023 in MACApp./137/2023	NUR ZAMAL Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. M A ISLAM MR R ISLAM MR J I MONDAL	MR. K K BHATTA (R1)
	WITH MACApp./137/2023 (Filing Number)	NUR ZAMAL Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS. H	MR R ISLAM	
32	MACApp./162/2023	ORIENTAL INSURANCE COMPANY LTD Versus MD FIROJ ALI AND 2 ORS	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR
33	CRP(IO)/424/2023 B/O	MD. JAINAL ABDIN Versus MUSST. FAZAR BANU AND 23 ORS.	MR. R GOSWAMI	MR. A C SARMA(R-10) MR G BHARADWAJ (R-10) MR N BRAHMA(R-10)
34	I.A.(Civil)/1018/2023 in MACApp./394/2023	THE NEW INDIA ASSURANCE CO. LTD Versus TILESARI SONOWAL AND 7 ORS	MR. A J SAIKIA MR. B KAKATI MR. S. PEGU	MR. K K BHATTA (r-8) MR. R GOSWAMI (R- 4) MR. B BARUAH (R-1) MS. M SAIKIA (R- 4) MS. P BORTHAKUR (R- 4) MR U RONGPI(R-1)
	WITH MACApp./394/2023 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD Versus TILESARI SONOWAL AND 7 ORS .. H	MR. A J SAIKIA	
35	I.A.(Civil)/1994/2023 WITH LCR, B/O in MACApp./127/2018	IJZAZ ROHAN, Versus THE ORIENTAL INSURANCE CO. LTD.	MR. A R AGARWALA	MR. S K GOSWAMI
	WITH MACApp./127/2018	THE ORIENTAL INSURANCE CO. LTD. Versus IJZAZ ROHAN and ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R KATHKATIA	MR. I ROFIQUE FOR CAVEATOR
36	MACApp./551/2018 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus MISS ZENIFER RASUL and ANR	MR.S K GOSWAMI MR.B K GOSWAMI MR. R KATHKATIA	MR. A R AGARWALA (R - 1) MR. I RAFIQUE MS. M DEKA FOR CAVEATOR
37	I.A.(Civil)/2056/2023 in MACApp./8576/2023	FIROTI KHATUN @ FIROTI BIBI @ PHIRUTI KHATUN Versus THE MANAGER LEGAL, SHRIRAM GENERAL INSURANCE CO. LTD. AND 2 ORS	MR H DAS MR. B C DEKA D BARUAH	MR. A J SAIKIA M CHETIA MR. S. PEGU
	WITH MACApp./8576/2023 (Filing Number)	FIROTI KHATUN @ FIROTI BIBI @ PHIRUTI KHATUN Versus THE MANAGER LEGAL, SHRIRAM GENERAL INSURANCE CO. LTD. AND 2 ORS (A)	MR H DAS	

38	I.A.(Civil)/2067/2023 WITH LCR 2 FILES in MACApp./129/2018	HOSNEARA BEGUM @ HUSSAIN R. BEGUM Versus THE ORIENTAL INSURANCE CO. LTD.	MR. A R AGARWALA	MR. S K GOSWAMI
	WITH MACApp./129/2018	THE ORIENTAL INSURANCE CO. LTD. Versus HOSNEARA BEGUM @ HUSSAIN R. BEGUM and ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R KATHKATIA	MR I RAFIQUE MS. M DEKA FOR CAVEATOR
39	I.A.(Civil)/2665/2023 in MACApp./10772/2023	ALA UDDIN Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MS. R LAILA MD. K ALI	MR. K K BHATTA (R-1)
	WITH MACApp./10772/2023 (Filing Number)	ALA UDDIN Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS A	MR. A R AGARWALA	
40	I.A.(Civil)/3059/2023 in MACApp./11663/2023	BOLORAM NATH @ BALORAM NATH Versus ORIENTAL INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MD. K ALI MS. R LAILA	MR. R C PAUL (R-1)
	WITH MACApp./11663/2023 (Filing Number)	BOLORAM NATH @ BALORAM NATH Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS. H	MR. A R AGARWALA	
41	I.A.(Civil)/3694/2023 WITH LCR, FIXED in MACApp./55/2018	MISS NIZARA TUMUNG @ MONALISHA TUMUNG, Versus ORIENTAL INSURANCE CO. LTD	MR D MONDAL	MS M CHOUDHURY
	WITH MACApp./55/2018	ORIENTAL INSURANCE CO. LTD Versus SMT. NIZARA TUMUNG AND 2 ORS.	MS. M CHOUDHURY MD. A HUSSAIN MR. M CHOUDHURY MR. S DUTTA	MR. C K NATH MR. S MUNIR MR D MONDAL (r-1) MR. S K CHOUDHURY
	WITH CO/3/2024 in MACApp./55/2018	NIJARA TUMUNG @ MONALISHA TUMUNG Versus ORIENTAL INSURANCE CO. LTD AND 2 ORS.	MR D MONDAL	
42	WITH MACApp./115/2018 WITH LCR	ORIENTAL INSURANCE CO LTD Versus GIRISH CH. TUMUNG AND 6 ORS	MS.M CHOUDHURY MR. S DUTTA MR. C SHARMA MS. D SWARGIARY MS. S THAKURIA	MR. C K NATH (R1, R2, R3) MR. S MUNIR (R1, R2, R3) MR. S K CHOUDHURY (R1, R2, R3)
43	MFA/11/2024 FIXED	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	
	WITH I.A.(Civil)/421/2024 in MFA/11/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	
44	WITH MFA/12/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	
	WITH I.A.(Civil)/458/2024 in MFA/12/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	
45	MC/19/2024 FIXED in Arb.A./8603/2023	JOHNSON EASTERN POWER Versus THE ENGINEER IN CHIEF,	MR ARNAB BISWAS	

	<p>WITH Arb.A./8603/2023 (Filing Number)</p>	<p>JOHNSON EASTERN POWER Versus THE ENGINEER IN CHIEF, PHE DEPTT. A</p>		
	<p>WITH I.A.(Civil)/737/2024</p>	<p>JOHNSON EASTERN POWER Versus THE ENGINEER IN CHIEF, PHE DEPTT.</p>	MR R KALITA	GA, MIZORAM
46	<p>I.A.(Civil)/84/2024 in MACApp./8150/2023</p>	<p>RANI DEKA AND ANR. Versus MANOHAR LAL GUPTA AND 2 ORS.</p>	MR. K BHATTACHARJEE MS. A BARMAN MS B TALUKDAR MR. S KHAN	
	<p>WITH MACApp./8150/2023 (Filing Number)</p>	<p>RANI DEKA AND ANR. Versus MANOHAR LAL GUPTA AND 2 ORS. B</p>	MR. K BHATTACHARJEE	
47	<p>I.A.(Civil)/943/2024 WITH LCR in MACApp./172/2023</p>	<p>DHAN BORA AND 2 ORS Versus THE NATIONAL INSURANCE COMPANY LIMITED</p>	MR D MONDAL	MRS. D DAS BARMAN
	<p>WITH MACApp./172/2023</p>	<p>THE NATIONAL INSURANCE COMPANY LIMITED Versus DHAN BORA AND ORS</p>	MRS. D DAS BARMAN MS G DAS MS. P CHUTIA	MR D MONDAL (1,3)
	<p>WITH I.A.(Civil)/3340/2023 in MACApp./172/2023</p>	<p>SMTI. DHAN BORA AND 2 ORS Versus THE NATIONAL INSURANCE COMPANY LIMITED E</p>	MR D MONDAL	MRS. D DAS BARMAN
48	<p>I.A.(Civil)/1411/2024 WITH LCR in MACApp./6/2019</p>	<p>SMTI. PUTALI DAS Versus ORIENTAL INSURANCE COMPANY LIMITED AND ANR</p>	MR. R CHETRI MR. N BARMAN MR N MILI	MS. R D MOZUMDAR
	<p>WITH MACApp./6/2019</p>	<p>ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. PUTALI DAS AND ANR</p>	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R CHETRI MR. N BARMAN
	<p>WITH I.A.(Civil)/33/2019 in MACApp./6/2019</p>	<p>ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. PUTALI DAS AND ANR</p>	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
49	<p>I.A.(Civil)/1535/2024 in MACApp./5667/2024</p>	<p>THE RELIANCE GENERAL INSURANCE CO. LTD. Versus DIPIKA BORA AND ANR.</p>	MR. A J SAIKIA M CHETIA MR. S. PEGU	
	<p>WITH MACApp./5667/2024 (Filing Number)</p>	<p>THE RELIANCE GENERAL INSURANCE CO LTD Versus DIPIKA BORA AND ANR (B)</p>	MR. A J SAIKIA	
	<p>WITH I.A.(Civil)/5669/2024 (Filing Number)</p>	<p>THE RELIANCE GENERAL INSURANCE CO LTD Versus DIPIKA BORA AND ANR (B)</p>	MR. A J SAIKIA	
50	<p>I.A.(Civil)/1549/2024 in MACApp./13800/2023</p>	<p>TATA AIG GENERAL INSURANCE CO. LTD Versus TUHINA YUHID AND 2 ORS.</p>	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<p>WITH MACApp./13800/2023 (Filing Number)</p>	<p>TATA AIG GENERAL INSURANCE CO LTD Versus TUHINA YUHID AND 2 ORS A</p>	MR. R GOSWAMI	

WITH
[I.A.\(Civil\)/1019/2024](#)
(Filing Number)

TATA AIG GENERAL INSURANCE CO LTD MR. R GOSWAMI
Versus
TUHINA YUHID AND 2 ORS A

51 [I.A.\(Civil\)/1552/2024](#)
in MACApp./5664/2024

THE RELIANCE GENERAL INSURANCE CO. MR. A J SAIKIA
LTD. MR. S. PEGU
Versus
REKHA BARHOI AND 2 ORS.

WITH
[MACApp./5664/2024](#)
(Filing Number)

THE RELIANCE GENERAL INSURANCE CO MR. A J SAIKIA
LTD
Versus
REKHA BARHOI AND 2 ORS (A)

WITH
[I.A.\(Civil\)/5666/2024](#)
(Filing Number)

THE RELIANCE GENERAL INSURANCE CO MR. A J SAIKIA
LTD
Versus
REKHA BARHOI AND 2 ORS (A)

52 [I.A.\(Civil\)/1558/2024](#)
in MFA/12354/2022

CHOLAMANDALAM MS GENERAL MR. R GOSWAMI
INSURANCE COMPANY LTD. MS. M SAIKIA
Versus
RINA DEVI AND ANR.

WITH
[MFA/12354/2022](#)
(Filing Number)

CHOLAMANDALAM MS GENERAL MS. M SAIKIA
INSURANCE COMPANY LTD.
Versus
RINA DEVI AND ANR. F

WITH
[I.A.\(Civil\)/15729/2022](#)
(Filing Number)

CHOLAMANDALAM MS GENERAL MS. M SAIKIA
INSURANCE COMPANY LTD.
Versus
RINA DEVI AND ANR. F

53 [I.A.\(Civil\)/1562/2024](#)
in MACApp./10777/2023

NEW INDIA ASSURANCE COMPANY LTD. MR. R GOSWAMI
Versus MS. M SAIKIA
SAYERA KHATUN AND 2 ORS. MS. P BORTHAKUR

WITH
[MACApp./10777/2023](#)
(Filing Number)

NEW INDIA ASSURANCE COMPANY LTD MS. P BORTHAKUR
Versus
SAYERA KHATUN AND 2 ORS H

54 [I.A.\(Civil\)/1569/2024](#)
in MACApp./5784/2024

NATIONAL INSURANCE COMPANY MRS. S ROY
LIMITED MS F N ZAMAN
Versus
SHIULI BASU @ SIULI BASU @ SHILU
BASU AND 5 ORS.

WITH
[MACApp./5784/2024](#)
(Filing Number)

NATIONAL INSURANCE COMPANY LTD MRS. S ROY
Versus
SHIULI BASU @ SIULI BASU @ SHILU
BASU AND 5 ORS

WITH
[I.A.\(Civil\)/5786/2024](#)
(Filing Number)

NATIONAL INSURANCE COMPANY LTD MRS. S ROY
Versus
SHIULI BASU @ SIULI BASU @ SHILU
BASU AND 5 ORS

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024

8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
10)	MS. B M CHETRI	28-05-2024	To	04-06-2024
11)	MR. N ALAM	27-05-2024	To	29-05-2024
12)	MS. D GHOSH	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1528/2024	EAJUL HOQUE Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./1161/2024 WITH SCANNED COPY OF CASE RECORD. FIXED	ABUL KHAYER MD. SIDDIQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
3	Bail Appln./1326/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	TULEN HAZARIKA Versus THE STATE OF ASSAM	MR. N J GOGOI MS. S DEB	PP, ASSAM
4	Bail Appln./1481/2024 FIXED.	MD ABDUL KARIM AND ANR. Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN H G DAISY MR N ZAMAN	PP, ASSAM
BAIL HEARING				
5	AB/3136/2023 FIXED	HABEJ KHAN Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
6	AB/3696/2023 FIXED	HAJRAT ALI Versus THE STATE OF ASSAM	MR. T CHUTIA H M I HOQUE MR H BORAH	PP, ASSAM
7	AB/1191/2024 FIXED	MAINUL HOQUE Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024

8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
10)	MS. B M CHETRI	28-05-2024	To	04-06-2024
11)	MR. N ALAM	27-05-2024	To	29-05-2024
12)	MS. D GHOSH	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 CRP(IO)/289/2023	SMTI. PINKY BARAI (SARKAR) AND ANR Versus NITU SINGH AND ANR	MR G CHOUDHURY MS M N KONYAK MS SWATI SHARMA	
2 CRP(IO)/410/2023	BODIYAT JAMAL AND 3 ORS Versus MONOWARA BEWA AND 10 ORS (E)	MR. A ROSHID	
3 CRP(IO)/166/2024 FIXED	ANKUR KAKATI Versus BHAGYASHRI BORMUDOI	MS M D MEDHI MS J KALITA MR S J BARUAH	
ADMISSION			
4 CRP(IO)/290/2018	CHINTAMONI MAHANTA Versus ON DEATH OF PUSPA MAHANTA HIS LEGAL HEIRS - PRANATI BORTHAKUR AND 5 ORS	MR. B K PURKAYASTHA MR. B K DAS MR. P MAHANTA MS. D PAUL	MR. A C SARMA (R2, R3) MR D CHOUDHURY (R1.1- R1.3) MR. M CHOUDHURY (R1.1- R1.3) MR D KALITA (R1.1-R1.3) MR. B HALDAR (R2, R3) MR. T ALI (R1.1-R1.3) MR G BHARADWAJ (R2, R3) MR. S N KRISHNATRAYA (R1.1-R1.3) MR N RAY (R-1)
5 Mat.App./16/2024	XXXXXXXXXX Versus XXXXXXXXXX	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	
WITH I.A.(Civil)/1578/2024 in Mat.App./16/2024	XXXXXXXXXX Versus XXXXXXXXXX	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	
6 FAO/38/2024	DNP LIMITED Versus PRANJAL PHUKAN	MR. B K DAS MR H P GUWALA H P NEOG	
WITH I.A.(Civil)/1577/2024 in FAO/38/2024	DNP LIMITED Versus PRANJAL PHUKAN	MR. B K DAS MR H P GUWALA H P NEOG	
FOR HEARING U/O XLI RULE II C.P.C.			
7 RSA/96/2023	JARINA KHATUN AND 4 ORS. Versus MERAJUL HOQUE AND 23 ORS.	MR M H AHMED MR. G A CHOUDHURY I AMIN	

8	RSA/118/2023	SRI B.GANESH Versus COAL INDIA LTD.	MR. K K DEY MR V K BAROOAH MR. WISE IMRAN	MR M Z AHMED (SR. ADV) MS. B DUTTA (SR. ADV) MR. A M DUTTA
9	RSA/119/2023	MD ABDUS SOBUR PRODHANI Versus MD AMIR ALI AND 2 ORS	MR. S NATH MS C MEDHI	
	WITH I.A.(Civil)/1940/2023 in RSA/119/2023	MD ABDUS SOBUR PRODHANI Versus MD AMIR ALI AND 2 ORS	MR. S NATH MS C MEDHI	
10	RSA/48/2024	TISON TOKBI Versus SALMON RONGPI AND ANR	MR. J. ALI MR. M. P. SARMA MS. B M CHHETRI MS R A MOSTAFI MS A DUTTA	
	WITH I.A.(Civil)/799/2024 in RSA/48/2024	TISON TOKBI Versus SALMON RONGPI AND ANR	MR. J. ALI MR. M. P. SARMA MS. B M CHHETRI MS R A MOSTAFI MS A DUTTA	
11	RSA/84/2024	HAMID ALI AND ANR Versus JARINA BIDHAVA AND 4 ORS	MR. L TALUKDAR MR M R ISLAM MR H TALUKDAR N TALUKDAR	
	WITH I.A.(Civil)/1546/2024 in RSA/84/2024	HAMID ALI AND ANR Versus JARINA BIDHAVA AND 4 ORS	MR. L TALUKDAR MR M R ISLAM MR H TALUKDAR N TALUKDAR	
<u>ORDERS</u>				
12	I.A.(Civil)/3456/2017 in RSA/291927/2017	BHANU DEY Versus ARABINDA ROY	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	MR. A K SAHEWALLA AS AMICUS CURIAE
	WITH RSA/291927/2017 (Filing Number)	SRI BHANU DEY Versus SRI ARABINDA ROY	MR.B K BHATTACHARJEE DR.R SARMAH	
13	I.A.(Civil)/1854/2019 in CRP(IO)/409/2018	M/S. AMGOORIE INDIA LTD. Versus ASIA MUDGI AND 3 ORS.	MR G N SAHEWALLA MS. B SARMA MR. P DEKA MS. S KATAKEY MD. ASLAM	
	WITH CRP(IO)/409/2018	M/S. AMGOORIE INDIA LTD. Versus ASIA MUDGI AND 3 ORS.	MR G N SAHEWALLA MS. B SARMA MR. P DEKA MS. S KATAKEY MD. ASLAM	MR. A R SHOME (r-2,4)
14	Review.Pet./49/2020 in CRP 6/2007 (D/O)	SHRI MAHENDRA NARAYAN NATH Versus ON THE DEATH OF HAREN BORO HIS LEGAL HEIRS AND ORS	MR. A KHANIKAR MS P BORA	
	WITH MC/2571/2014 in Review.Pet./49/2020	MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS.	MR.A KHANIKAR MR.M N NATH MRS.P BORA AMICUS CURIAE	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM
	WITH I.A./856/2016 in Review.Pet./49/2020	MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS.	MR.A KHANIKAR MR.K GOGOI AMICUS CURIAE MR.M N NATH MRS.P BORA	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM

	<p>WITH I.A./857/2016 in Review.Pet./49/2020</p>	<p>MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS.</p>	<p>MR.A KHANIKAR MR.K GOGOI AMICUS CURIAE MR.M N NATH MRS.P BORA</p>	<p>MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM</p>
	<p>WITH I.A./859/2016 in Review.Pet./49/2020</p>	<p>MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS.</p>	<p>MR.A KHANIKAR MR.K GOGOI AMICUS CURIAE MR.M N NATH MRS.P BORA</p>	<p>MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM</p>
15	<p>I.A.(Civil)/862/2020 in CRP/105/2018</p>	<p>SRI MAKHAN SAIKIA Versus SMTI. TARU BAISHYA AND 3 ORS.</p>	<p>MS. B CHOUDHURY MS J DAS</p>	<p>MR. A R SHOME</p>
	<p>WITH CRP/105/2018</p>	<p>SRI MAKHAN SAIKIA Versus SMTI. TARU BAISHYA AND 3 ORS.</p>	<p>MS. B CHOUDHURY MR. P BORAH MR. S SAHU MS. J DAS</p>	<p>MR. S CHAUHAN (R1, R2) MS S K CHAUHAN (R1, R2) MR. A R SHOME (R1, R2)</p>
16	<p>I.A.(Civil)/882/2020 in CRP/1351/2020</p>	<p>BIJOY CHAKRABORTY Versus MANI MADHAB DAS AND ANR.</p>	<p>MR S DUTTA MR SISHIR DUTTA MS M BORCHETIYA</p>	<p>MR. S C BISWAS MR. A IKBAL MS. M NATH MR. P S BISWAS</p>
	<p>WITH CRP/1351/2020 (Filing Number)</p>	<p>BIJOY CHAKRABORTY Versus MANI MADHAB DAS AND ANR. (B)</p>		
17	<p>Tr.P.(C)/11/2021 FIXED</p>	<p>SARITA SINGH Versus TRIBHUWAN SINGH</p>	<p>MS. D GHOSH MS N DEKA MR SAURADEEP DEY</p>	<p>MR N N UPADHYAYA MR. B B KAKATI</p>
18	<p>CRP(IO)/168/2022</p>	<p>SHYAMAL PAUL Versus MD. ASHIK UDDIN MAZUMDAR AND 4 ORS.</p>	<p>MR G N SAHEWALLA MR. P DEKA MS. S KATAKEY MS. S. TODI MR H K SARMA MR B SINHA</p>	<p>MS. R CHOUDHURY (r-1) MR N RAHMAN (r-1)</p>
19	<p>MC/33/2023 in RSA/1/2023 (D/O) in RSA/1/2023</p>	<p>BABUL MANDAL, Versus GAUTAM KAR AND 2 ORS.</p>		<p>MR. N ALAM (r-1,2,3) MR K JAIN (r-1,2,3)</p>
20	<p>CRP(IO)/100/2023</p>	<p>MD. BULBUL AHMED Versus MD SAH JALAL AND ANR</p>	<p>MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA</p>	<p>MR H R A CHOUDHURY (R-1) MR F U BARBHUIYA (R-1) MR J M SULAIMAN (R-1) MS S DAS (R-1) MR. I U CHOWDHURY (R-1)</p>
21	<p>CRP/117/2023</p>	<p>ABDUL GAFUR Versus ABDUL HAMID</p>	<p>MR. S A AHMED MISS M GOGOI MR F A AHMED</p>	<p>MR I HASSAN</p>
22	<p>RSA/123/2023</p>	<p>SABED ALI Versus ABDUL RAHIM AND 3 ORS.</p>	<p>MR. B J GHOSH MR. I ALAM MR. T SK</p>	<p>MS. R CHOUDHURY (R-1) MRS. S ROY (R-1)</p>
23	<p>CRP(IO)/309/2023</p>	<p>PRADIP CHANDRA BHATTACHARYA AND 3 ORS Versus LAL BABU SAH</p>	<p>MR. S BISWAS MS D DEVI</p>	<p>MR. R B SAH MR. S SAHU</p>
24	<p>I.A.(Civil)/1283/2023 WITH LCR in RSA/224/2012 WITH RSA/224/2012</p>	<p>ON THE DEATH OF BIREDRA CH GHOSH Versus KASHIRAM AGARWALA and 3 ORS</p>	<p>MR S H MAHMUD MR. S. SUR</p>	
		<p>ON THE DEATH OF BIREDRA CH GHOSH (APPELLANT NO. 1) HIS LEGAL HEIRS and ORS Versus KASHIRAM AGARWALA and 3 ORS</p>	<p>MR.A T SARKAR MR.M I HUSSAIN MR.S HAQUE MR.H R CHOUDHURY</p>	<p>MR G N SAHEWALLA MR.R DAS MD ASLAM MS. S. TODI MS T J SAHEWALLA MS K BHATTACHARYYA MR.M GARODIA</p>

25	I.A.(Civil)/1602/2023 in RSA/3436/2023	REKIBUR ZAMAN AND ANR. Versus DIPEN CH. DAS ADN 16 ORS.	MR. R K BHUYAN	MR D CHOUDHURY (r-1,3,4,5,6,7)) MRS A K CHOUDHURY MR M CHOUDHURY (r-1,3,4,5,6,7)) MRS. J DEKA (r-1,3,4,5,6,7))
	WITH RSA/3436/2023 (Filing Number)	REKIBUR ZAMAN AND ANR. Versus DIPEN CH. DAS ADN 16 ORS. A	MR. R K BHUYAN	
26	I.A.(Civil)/1971/2023 in LA.App./2746/2023	JELLY SHIRA Versus THE GENERAL MANAGER AND 2 ORS.	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM MR. C K S BARUAH DY.S.G.I.
	WITH LA.App./2746/2023 (Filing Number)	JELLY SHIRA Versus THE GENERAL MANAGER AND 2 ORS. H	MR H DAS	
27	I.A.(Civil)/2390/2023 in CRP/6407/2023	BIREN MAJINDER BARUAH AND 4 ORS. Versus BULEN MAJINDER BARUAH AND 5 ORS.	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	MS P BORAH (R-1) MS. J PAUL (R-1)
	WITH CRP/6407/2023 (Filing Number)	BIREN MAJINDER BARUAH AND 4 ORS. Versus BULEN MAJINDER BARUAH AND 5 ORS. H	MR. S N TAMULI	
	WITH I.A.(Civil)/2616/2023	BIREN MAJINDER BARUAH AND 5 ORS. Versus BULEN MAJINDER BARUAH AND 5 ORS.	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	
	WITH I.A.(Civil)/1239/2024	BIREN MAJINDER BARUAH AND 4 ORS. Versus BULEN MAJINDER BARUAH AND 5 ORS.	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	MS P BORAH
28	I.A.(Civil)/3830/2023 in RSA/204/2023	MAJIMA BEGUM Versus MOKTAB ALI AND 2 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	
	WITH RSA/204/2023	MAJIMA BEGUM Versus MOKTAB ALI AND 2 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MS F BEGUM(R-1,2,3) MR S PAUL (R-1,2,3)
29	RSA/3/2024 FIXED	AMAL CHANDRA DAS Versus LEGAL HEIRS OF DECEASED GIREN CHANDRA DAS KHIROD CHANDRA DAS AND ORS	MS. B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE	MR D C NATH MR. C SHARMA
30	CRP/7/2024	NEELAKSHI SANDILYA AND ANR Versus MD KHABIRUDDIN AHMED	MR K KHANNA MS M DAS	MD K RAHMAN MR. SAIDUL ALOM
31	I.A.(Civil)/752/2024 FIXED in FAO/2117/2024	MADHUSMITA BARUAH SHARMA Versus SANJEEV SHARMA	MR. P BHOWMICK MR. D THAOSEN	MR S BORTHAKUR MS. P BORAH MR P H KONWAR MR P H KONWAR
	WITH FAO/2117/2024 (Filing Number)	MADHUSMITA BARUAH SHARMA Versus SANJEEV SHARMA E	MR. P BHOWMICK	
32	I.A.(Civil)/1354/2024 FIXED in CRP/172/2023	ABDUL KALAM AZAD Versus SMTI HIRANMAYEE DEKA (MAHANTA)	MR. R SHARMA	MR P UPADHYAY

	WITH CRP/172/2023	SMTI HIRANMAYEE DEKA (MAHANTA) Versus ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY	MR. S K GOSWAMI MR. R SHARMA
33	I.A.(Civil)/1400/2024 WITH LCR in RSA/135/2016 WITH RSA/135/2016	WASIR ALI and 3 ORS Versus MD NIZAM UDDIN @ RAJAM UDDIN	MR M J QUADIR MR S S ISLAM MR. A K HANNAN	MR. J LASKAR
34	I.A.(Civil)/1496/2024 in RSA/175/2018 WITH RSA/175/2018	MD NIZAM UDDIN @ RAJAM UDDIN Versus WASIR ALI and 4 ORS ON THE DEATH OF NIRMAL BORKAKOTI HIS LEGAL HEIRS BIKRAM BORKAKOTI AND ANR Versus SMT RUMI BORKAKOTI AND ANR.	MR. B BANERJEE MR. J LASKAR MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR M J QUADIR (R2) MR. K MIRA (R2) MR. T J MAHANTA
	WITH RSA/175/2018	SMT RUMI BORKAKOTI Versus SRI NIRMAL BORKAKOTI AND 18 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	MS. N MODI (R1, R2, R4) MR. C SHARMA (R1-R4) MR. S DUTTA (R1-R4) MR. R A HAZARIKA (R1-R4)
	WITH I.A.(Civil)/611/2024 in RSA/175/2018	SRI NIRMAL BORKAKOTI AND 3 ORS Versus SMT RUMI BORKAKOTI AND ANR.	MR SISHIR DUTTA	MR. T J MAHANTA
35	I.A.(Civil)/1556/2024 in RSA/2534/2024 WITH RSA/2534/2024 (Filing Number)	ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS Versus FATEMA KHATUN AND 5 ORS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	
	WITH RSA/2534/2024 (Filing Number)	ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS Versus FATEMA KHATUN AND 5 ORS A	MR. R K BHUYAN	
	WITH I.A.(Civil)/2536/2024 (Filing Number)	ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS Versus FATEMA KHATUN AND 5 ORS A	MR. R K BHUYAN	
		<u>STAY MATTERS</u>		
36	CRP(IO)/126/2017	KAMAL KISHOR KUMAR Versus PANKAJ BARMAN and 4 ORS.	MR.S CHOUHAN	MR. A K JAIN (R1-R3) MR. M KALITA (R1-R3) MR.M CHOUDHURYR-2 MR.D CHOUDHURY(R-2) MS M SHARMA (R1-R3) MR. H GOSWAMI (R1-R3) MR.S N KRISHNATRAYA(R-2)
37	CRP(IO)/273/2017	UNION OF INDIA Versus M/S. CAPITAL HARDWARE ENTERPRISES and ANR.	MR.P S DEKA MR. B SARMAH MR.A CHETRY MR.D DAS MS.K GOGOI	SC, INCOME TAX
38	Tr.P.(C)./118/2022	SMT. RINKI BHADURY Versus MRINMOY CHAKRABORTY	MR. B J MUKHERJEE MS R SAHA	
39	CRP(IO)/256/2023	AMINUL HAQUE LASKAR AND 7 ORS Versus JOYNAL ABEDIN LASKAR AND ANR	MR M J QUADIR MR S S ISLAM MS S AHMED	MR. N H BARBHUIYA (r-1,2) MS. N.A. LASKAR (r-1,2) MS. S. DEY (r-1,2)
40	CRP(IO)/397/2023 FIXED	SMTI. CHAMPA BALA DAS Versus THE STATE OF ASSAM AND 12 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM MR. C SHARMA (R-8 TO 13) (R-2 TO 6)
41	Tr.P.(C)./12/2024	KUKILA KALITA Versus MRIDUPLABON PHUKAN	MR A KAKOTI MS. M BARUAH	MR U S BORGHAIN MS DIPSY RAJA

42	CRP/17/2024 FIXED	MASUM AHMED LASKAR @ BARBHUIYA AND 2 ORS. Versus SAJMINAZ BEGOM LASKAR	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. S ROY MR. M H LASKAR M. HOSSAIN
43	CRP(IO)/26/2024	CHITRANGADA CHARKRAVERTI Versus ASHOK JURIA	MR. A C SARMA MR A C SARMAH MR G BHARADWAJ MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR P K KALITA MR K TALUKDAR
44	CRP(IO)/57/2024 FIXED	PROTIM SHYAM Versus DIPIKA SHYAM	MR. S DASGUPTA	MR. S N TAMULI MS. A BEGUM
	WITH I.A.(Civil)/1392/2024 in CRP(IO)/57/2024	DIPIKA SHYAM, Versus PROTIM SHYAM	MR. S N TAMULI	MR S DASGUPTA
45	CRP(IO)/158/2024 FIXED	ANJALI BHATTACHARJYYA Versus HITESH BHATTACHARJYYA	MR S N KRISHNATRAYA	MR. K H SAIKIA (r-1)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024
8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
10)	MS. B M CHETRI	28-05-2024	To	04-06-2024
11)	MR. N ALAM	27-05-2024	To	29-05-2024
12)	MS. D GHOSH	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Crl.Pet./1383/2019 (BY SLIP)	SHARADINDU BISWAS Versus SMTI. NIRUPAMA DAS (BISWAS) AND ANR.	MR. N DHAR MS. S DASGUPTA	MR. S CHOWDHURY MR. R BORO MR S ISLAM (R-1) MR. S BISWAS (R-1) PP, ASSAM
	WITH Crl.Rev.P./429/2017	SHARADINDU BISWAS Versus NIRUPAMA DAS and 5 ORS.	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA MS.U BARUAH	MR. DITUL DAS (r-1) MR. S CHOWDHURY MR. R BORO MR S ISLAM
	WITH I.A.(Crl.)/665/2023 in Crl.Rev.P./429/2017	SHOMA DASGUPTA Versus NIRUPAMA DAS and 5 ORS.	MS.SHOMA DASGUPTA MS.SHOMA DASGUPTA	
MOTION (BA)				
3	Bail Appln./1515/2024	SHAMIM AKRAM Versus THE STATE OF ASSAM	M ALAMGEER MR. A ALAM MR. M ALAM MR F H LASKAR (2)	PP, ASSAM
4	Bail Appln./1517/2024	GIAS UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	Bail Appln./1519/2024	LOHAKAR BORO Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR H NATH	PP, ASSAM
6	Bail Appln./1522/2024	RIMON HANDIQUE Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR T GOGOI	PP, ASSAM
7	Bail Appln./1524/2024	VICKY KUMAR Versus THE STATE OF ASSAM	B ALI SK MR. A HUDA	PP, ASSAM
MOTION				
8	Crl.Pet./377/2024 B/O, WITH LCR 2 FILES (SCANNED)	MAYNUL HOQUE @ MOINUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR P C DEY MR I HAQUE MR BASAB DEY	PP, ASSAM

9	WITH Crl.Pet./52/2021	SMT. MOMENA BEWA AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. P C DEY	MR. A SHARMA (R2) PP, ASSAM
	WITH I.A.(Crl.)/46/2024 in Crl.Pet./52/2021	MAYNUL HOQUE, Versus THE STATE OF ASSAM AND ANR	MR P C DEY	PP, ASSAM
10	Crl.Pet./566/2024	SURUZ ZAMAN BEN AKLAS Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN	PP, ASSAM
11	AB/757/2024 FIXED	SAMSUL HAQUE LASKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. T A CHOUDHURY S SOHAIL	PP, ASSAM
12	AB/1367/2024	RANJIT DAS Versus THE STATE OF ASSAM AND ANR	MR U S BORGHAIN MS DIPSY RAJA	PP, ASSAM
13	AB/1373/2024	GAUTAM JYOTI PATHORI Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
14	AB/1375/2024	SHEIKH FARID ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
15	AB/1380/2024	MD. MIRAJUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
16	AB/1382/2024	SAKIL @ MD IFTIKAR HUSSAIN Versus THE STATE OF ASSAM	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
17	AB/1383/2024	MD. SIRAJUL ISLAM Versus THE STATE OF ASSAM	MR. U K DEKA MS. P BORAH	PP, ASSAM
18	AB/1386/2024	EUSUF KAHN @ EUSUB KHAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MD IMRAN	PP, ASSAM
		ADMISSION		
19	Crl.A./164/2024	JALIL ALI Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MS M BORAH	PP, ASSAM
	WITH I.A.(Crl.)/491/2024 in Crl.A./164/2024	JALIL ALI Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MS M BORAH	PP, ASSAM
20	Crl.Rev.P./186/2024 B/O	SHADAB MALIK AND ANR Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI MS. C KALITA	PP, ASSAM
		BAIL HEARING (BA)		
21	Bail Appln./3143/2023 WITH SCANNED COPY OF CASE RECORD	INUCH MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
22	Bail Appln./3694/2023 WITH OFFICE NOTE, WITH LCR (SCANNED)	KRISHNA SAIKIA Versus THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
23	Bail Appln./3904/2023 WITH SCANNED COPY OF CASE RECORD	LALROHLU HMAR @ LALRUHLU HMAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR A BASUMATARY	SC, DRI
24	Bail Appln./4429/2023 WITH SCANNED COPY OF CASE RECORD	SEIKHONGAM HAOKIP Versus THE UNION OF INDIA	M K BORAH MS. P. KASHYAP	SC, NCB
25	Bail Appln./428/2024 WITH SCANNED COPY OF CASE RECORD	SRI MRITUNJAY SINGH Versus THE STATE OF ASSAM	MR. R BORA	PP, ASSAM

26	Bail Appln./498/2024 WITH SCANNED COPY OF CASE RECORD	UMAKANTA KALITA @ UMA KT. KALITA @ MAINA KALITA Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
27	Bail Appln./562/2024 WITH SCANNED COPY OF CASE RECORD	JABIR HUSSAIN Versus THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
28	Bail Appln./676/2024 WITH OFFICE NOTE, WITH LCR (SCANNED)	AKBAR ALI Versus THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
29	Bail Appln./677/2024	MANGILAL BISHNOI AND ANR. Versus THE STATE OF ASSAM	MR G K DEKA MR C GOGOI	PP, ASSAM
30	Bail Appln./885/2024 WITH SCANNED COPY OF CASE RECORD, WITH Bail Appln./177/2024 (D/O)	RANJAN KUMAR Versus UNION OF INDIA	MR. A DUTTA	SC, NCB
31	Bail Appln./900/2024 WITH OFFICE NOTE, FIXED	NABIR HUSSAIN @ NABIR ALI @ BABU Versus THE STATE OF ASSAM AND ANR.	MR M HOQUE MR. R A CHOUDHURY	MR. SURAJIT DAS, AMICUS CURIAE PP, ASSAM
32	Bail Appln./929/2024 WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD, FIXED	BIMAN ROY Versus THE STATE OF ASSAM AND ANR.	MR P P MEDHI MD. M. ALI MR G BARGAYARY	PP, ASSAM
33	Bail Appln./1047/2024 WITH SCANNED COPY OF CASE RECORD	KUNAL BHATTACHARJEE AND ANR. Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR P BORA MR S DUTTA	PP, ASSAM
34	Bail Appln./1119/2024 WITH OFFICE NOTE	KULDEEP SINGH AND ANR. Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	SC, DRI
35	Bail Appln./1181/2024 WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	RANI DEVI AND ANR. Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN RAKESH DHAR	PP, ASSAM
36	Bail Appln./1197/2024	REJAKUL ISLAM Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM	PP, ASSAM
37	Bail Appln./1199/2024 FIXED	MOFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
38	Bail Appln./1215/2024 WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	MD. MUSHARAF ALI Versus THE STATE OF ASSAM AND ANR.	MR G BORDOLOI MS. J BURAGOHAIN MS A MESEN	PP, ASSAM
39	Bail Appln./1255/2024 FIXED.	BAPAN DEB NATH Versus THE STATE OF ASSAM	MR P DAS A DAS MS N BARUAH	PP, ASSAM
40	Bail Appln./1290/2024 WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	BIJAY GUPTA Versus THE NCB	MR. N DUBEY MS. M DAIMARY MS M AHMED	SC, NCB
41	Bail Appln./1296/2024 WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	PARAMJIT SINGH Versus UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI S K DAS	SC, NCB
42	Bail Appln./1321/2024 WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD ALONG WITH CASE DIARY	DIPANTA CHANDRA NATH Versus THE STATE OF ASSAM	MR B MALAKAR	PP, ASSAM
43	Bail Appln./1328/2024 FIXED	JAHURA KHATUN Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM

BAIL HEARING

44	AB/3367/2023	ABDUL WAHAB MONDAL Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
45	AB/3793/2023 WITH SCANNED COPY OF CASE RECORD. B/O.	JEWEL ALI@ JUWAL ALI Versus THE STATE OF ASSAM AND ANR	MS G DEKA MS. K KALITA	PP, ASSAM
46	AB/667/2024	ABIKUL SHEIKH @ AFIKUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR H R A CHOUDHURY MR. A KHAN MR. D BORA P. GHOSH	PP, ASSAM
47	AB/1069/2024 WITH OFFICE NOTE	BHRIGURAM BARUAH Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI	PP, ASSAM
ORDERS				
48	Crl.L.P./35/2023 WITH OFFICE NOTE, B/O in CrI.A./7524/2023	DR. DIPTI BARUAH Versus ARUP JYOTI DAS	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	
	WITH Crl.A./7524/2023 (Filing Number)	DIPTI BARUAH Versus ARUP JYOTI DAS. B	MR SARFRAZ NAWAZ	
49	I.A.(Crl.)/1241/2023 WITH LCR 4 FILES in CrI.A./191/2023	ABDUL HOQUE, Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
	WITH Crl.A./191/2023	ABDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	MR. S BISWAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
50	Crl.Pet./1274/2023 B/O, WITH LCR 1 FILE (SCANNED)	LITAN DAS Versus THANMAL CHHAJER AND ANR	SAYANTAN TALAPATRA SAYANTAN TALAPATRA N CHAUDHURY	PP, ASSAM (R2)
	WITH I.A.(Crl.)/1185/2023 in CrI.Pet./1274/2023	LITAN DAS Versus THANMAL CHHAJER AND ANR	SAYANTAN TALAPATRA	PP, ASSAM (R2)
51	Crl.Rev.P./175/2024 FIXED, WITH LCR 2 FILES	SAHIL HOQUE @ SAHINSHA Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR A K AHMED	PP, ASSAM
52	Crl.Pet./426/2024 B/O	KISHORE KALITA Versus STATE OF ASSAM AND ANR	MR. S DAS MRS. R T DAS MR K DAS	PP, ASSAM
53	Crl.Pet./558/2024 FIXED	TAGUNG NERI Versus THE STATE OF ASSAM AND ANR	MR M BASUMATARI MR R SONAR	PP, ASSAM
HEARING				
54	Crl.A./9/2019 FIXED, WITH LCR 3 FILES	SHRI BIJU BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR R DHAR MR B C MUCHAHARY MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024
8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
10)	MS. B M CHETRI	28-05-2024	To	04-06-2024
11)	MR. N ALAM	27-05-2024	To	29-05-2024
12)	MS. D GHOSH	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 29th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 19

[CIVIL BENCH - II & MAC APPEAL MATTER]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/1165/2021	MANI KANT JHA Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU SC, BTC
2 WP(C)/1423/2021	CHAYA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRAVARTY MR. D BARMAN MS P DEVI MR. S BORDOLOI	SC, ELEM. EDU GA, ASSAM MR. A M KHAN (R4) MR A CHALIHA (R-7)
3 WP(C)/2418/2021	MONIKHA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, ELEM. EDU SC, FINANCE
4 WP(C)/2706/2021	PRADIP CH BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI	SC, ELEM. EDU
5 WP(C)/3501/2021	BHUBAN CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR. D PHUKAN	SC, HIGHER EDU DR. P K GOSWAMI (R-3,4) SC, AG MR A BARMAN (R-3,4)
6 WP(C)/3831/2021	MD MAZID ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	SC, SEC. EDU.
7 WP(C)/4211/2021	HEMANTA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
8 WP(C)/5231/2021	JAYANTA KUMAR KONWAR Versus THE STATE OF ASSAM AND 4 ORS.	MR A SHARMA	SC, ELEM. EDU SC, SSA
9 WP(C)/6160/2021	MANJU RANI BARO Versus THE STATE OF ASSAM AND 7 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, ELEM. EDU SC, AG SC, BTC
10 WP(C)/515/2022	BENUDHAR BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, HIGHER EDU MR A C BORBORA (R-3) MRS. R BORBORA (R-3) SC, AG MR. K GOGOI, SC, HIGHER EDU. DEPTT. MR. M SMITH (R-3) MR. N BORPATRAGOHAIN (R-3)

11	WITH WP(C)/7355/2021	PRESIDENT, GOVERNING BODY, CHANDRA KAMAL BEZBARUAH COLLEGE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N B GOHAIN	SC, HIGHER EDU GA, ASSAM MS M BORAH (R-5) MS. S BURAGOHAIN (R-5) MR. B B BORAH (R-5)
12	WP(C)/1269/2022	RAMA SHANKAR RAI Versus THE STATE OF ASSAM AND 5 ORS	MR. N ANAND MR. A K SINGH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
13	WP(C)/1631/2022	BARNALI ROY Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, ELEM. EDU SC, BTC SC, FINANCE
14	WP(C)/2420/2022	SMTI RUNUMI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE
15	WP(C)/3695/2022	PRANAB DUTTA AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, HIGHER EDU SC, FINANCE DEPTT.
16	WP(C)/3780/2022	BASUDEV DEURI Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE
17	WP(C)/5072/2022	SAILENDRA CH. RAY AND 6 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA	SC, ELEM. EDU GA, ASSAM
18	WP(C)/5190/2022	DILIP KUMAR BAIRAGI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. R S MISHRA MR K J SAIKIA	SC, SEC. EDU.
19	WP(C)/5617/2022	RAJ KUMAR SAH Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, ELEM. EDU SC, FINANCE
20	WITH WP(C)/6722/2015	PURNANANDA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR.U SAIKIA MR.D BORA	SC, ELEMENTARY EDUCATION
21	WP(C)/5704/2022	MANUJ KUMAR GOHAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	SC, EDU SC, SSA
22	WP(C)/6438/2022	JAYASHREE BARUAH MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
ORDERS				
23	I.A.(Civil)/3069/2017 in MACApp./300887/2017	MD. ALAL UDDIN @ ALLAL UDDIN Versus MUSTT. AYESHA KHATUN and 3 ORS,	MR.S C BISWAS MS.A DAS MS.U NANDA MR.P S BISWAS	MD. A AHMED MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK
24	WITH MACApp./300887/2017 (Filing Number) I.A.(Civil)/3780/2017 in MACApp./576/2017	MD ATAL UDDIN @ ALLAL UDDIN Versus MUSTT AYESHA KHATUN and 3 ORS NATIONAL INSURANCE COMPANY LTD Versus MD MAINUDDIN ALI and 2 ORS	MR.S C BISWAS MS.A DAS MR.K K BHATRA MR.R K BHATRA MS.P HAJURI MR A SAIKIA MS.S DAS	
	WITH MACApp./576/2017	NATIONAL INSURANCE COMPANY LTD Versus MD MAINUDDIN ALI and 2 ORS	MR. K K BHATRA MR. R K BHATRA MS. P HAJURI MR A SAIKIA MS. S DAS	MR. A R SHOME MR U SARMA MR. A J GHOSH
	WITH I.A.(Civil)/3781/2017 in MACApp./576/2017	NATIONAL INSURANCE COMPANY LTD Versus MD MAINUDDIN ALI and 2 ORS	MR.K K BHATRA MR.R K BHATRA MS.P HAJURI MR A SAIKIA MS.S DAS	MR. A R SHOME MR. U SARMA MR. A J GHOSH

25	MACApp./232/2018	SMTI GIRIBALA RABHA AND 2 ORS Versus SRI NAYANMONI NATH AND 2 ORS	MR. A BARUA MR. A BHATTACHARYYA MR D MAHANTA	MR S DUTTA (R3) MR. C SHARMA (R3) MR. S DUTTA (R3) MR. R A HAZARIKA (R3)
26	I.A.(Civil)/640/2019 in MACApp./137/2019	NATIONAL INSURANCE COMPANY LIMITED Versus SMT PADUMI CHAKRABORTY AND 7 ORS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	
	WITH MACApp./137/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SMT PADUMI CHAKRABORTY AND 7 ORS		
27	I.A.(Civil)/407/2020 in MACApp./18917/2019	NEW INDIA ASSURANCE CO. LTD. Versus MANABJYOTI BHARALI AND ANR.	MR S DUTTA MS M BORCHETIYA MR. S DUTTA MR. S DUTTA	
	WITH MACApp./18917/2019 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus MANABJYOTI BHARALI AND ANR. (E)		
28	I.A.(Civil)/1090/2020 in MACApp./4265/2020	SMTI USHA CHOUDHURY Versus SRI MINTU KAKATI AND 2 ORS	K U AHMED MS P SARMA	MR SISHIR DUTTA MR. S DUTTA MS A HUSSAIN(R3) MR S DUTTA
	WITH MACApp./4265/2020 (Filing Number)	SMTI USHA CHOUDHURY Versus SRI MINTU KAKATI AND 2 ORS		
29	I.A.(Civil)/103/2021 in MACApp./10574/2020	SMTI. SANTANA DEY Versus NATIONAL INSURANCE COMPANY LTD. AND 4 ORS.	MS. S KHANIKAR MR G BORDOLOI	MR. R GOSWAMI (R-1 & R-2) MS. P BORTHAKUR (R-1 & R-2)
	WITH MACApp./10574/2020 (Filing Number)	SANATAN DEY Versus NATIONAL INSURANCE COMPANY LTD. AND 4 ORS. E	MR G BORDOLOI	
	WITH I.A.(Civil)/10575/2020 (Filing Number)	SANATAN DEY Versus NATIONAL INSURANCE COMPANY LTD. AND 4 ORS. D	MR G BORDOLOI	
30	I.A.(Civil)/804/2022 in MACApp./6038/2021	ORIENTAL INSURANCE CO. LTD. Versus DIPA SARMA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MRS. S ROY (r-1,2,3) MR T KALITA (r-4) J DASGUPTA (r-4)
	WITH MACApp./6038/2021 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus DIPA SARMA AND 4 ORS.	MS. R D MOZUMDAR	
31	I.A.(Civil)/1976/2022 in MACApp./6870/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus SUNITA AGARWAL AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M A I HUSSAIN (r-1) N ISLAM(r-1)
	WITH MACApp./6870/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus SUNITA AGARWAL AND 2 ORS. H	MR S DUTTA	
	WITH I.A.(Civil)/6871/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus SUNITA AGARWAL AND 2 ORS. H	MR S DUTTA	
32	I.A.(Civil)/2063/2022 in MACApp./8022/2022	BHANAMAI BORAH AND 4 ORS. Versus N.E. PARIVAHAN AND 2 ORS.	MR. A ACHARYA MS. M DEVI MR. D BANIA	MR. A BHATTACHARYYA
	WITH MACApp./8022/2022 (Filing Number)	BHANAMAI BORAH AND 4 ORS. Versus N.E. PARIVAHAN AND 2 ORS. E	MR. A ACHARYA	

33	I.A.(Civil)/3315/2022 in MACApp./12177/2022	DHANMAYA CHETRY Versus ORIENTAL INSURANCE COM.LTD AND ANR. A	B R DAS MS M BHARATI	
	WITH MACApp./12177/2022 (Filing Number)	DHANMAYA CHETRY Versus ORIENTAL INSURANCE COM.LTD AND ANR. A	B R DAS	
34	I.A.(Civil)/3318/2022 in MACApp./12929/2022	PIYARI KHARIYA Versus THE NEW INDIA ASSURANCE COM LTD.	B R DAS MS M BHARATI	MRS B ACHARYA MR. A ACHARYA
	WITH MACApp./12929/2022 (Filing Number)	PIYARI KHARIYA Versus THE NEW INDIA ASSURANCE COM LTD. E	B R DAS	
35	I.A.(Civil)/3819/2022 in MACApp./12721/2022	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD . Versus RAMPYARI NUNIA @ RAMPYARI AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH MACApp./12721/2022 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD . Versus RAMPYARI NUNIA @ RAMPYARI AND 3 ORS .. E	MR. R GOSWAMI	
36	I.A.(Civil)/3844/2022 in MACApp./15265/2019	KRISHNA RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. DITUL DAS MR. B J TALUKDAR	
	WITH MACApp./15265/2019 (Filing Number)	KRISHNA RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS		
37	MACApp./327/2023	ORIENTAL INSURANCE CO. LTD. Versus DHARMENDRA CHOWDHURY @ BABLU AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS M DAS	MR. S R GOGOI (R-1) MR. C SARMAH (R-1) J SAIKIA (R-1)
	WITH I.A.(Civil)/1204/2024 in MACApp./327/2023	DHARMENDRA CHOWDHURY @ BABLU Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. S R GOGOI MR. C SARMAH J SAIKIA	MR S DUTTA MS. M CHOUDHURY
38	I.A.(Civil)/599/2023 in MACApp./942/2023	UNITED INDIA INSURANCE CO. LTD . Versus PRITI DUTTA AND 2 ORS.	MS. M CHOUDHURY MS C BORAH	MR. A R SIKDAR (R-1) MR. S I TALUKDAR (R-1) J A SIKDAR (R-1)
	WITH MACApp./942/2023 (Filing Number)	UNITED INDIA INSURANCE CO. LTD . Versus PRITI DUTTA AND 2 ORS . A	MS. M CHOUDHURY	
39	I.A.(Civil)/736/2023 in MACApp./2478/2023	NATIONAL INSURANCE COMPANY LTD. Versus BHARATI CHETIA AND 5 ORS.	MRS L SHARMA MR. K K BHATTA	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG
	WITH MACApp./2478/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus BHARATI CHETIA AND 5 ORS. E	MR. K K BHATTA	
40	I.A.(Civil)/1243/2023 in MACApp./4385/2023	THE DIRECTOR FIRE AND EMERGENCY SERVICES ASSAM PANBAZAR Versus SMTI BABITA BAISHYA AND ORS	MR. N K DAS MR. T R GOGOI	MR A KAKOTI (R -1 TO 4)

	WITH MACApp./4385/2023 (Filing Number)	THE DIRECTOR FIRE AND EMERGENCY SERVICES ASSAM Versus SMT BABITA BAISHYA AND 4 OTHERS	MR. N K DAS	
41	I.A.(Civil)/1888/2023 in MACApp./5798/2023	NATIONAL INSURANCE COMPANY LTD Versus JEUTI MALAKAR AND 3 ORS	MR T KALITA MR. A KAKATI	MR. S RAHMAN (r-1,2) MR A N IQBAL (r-1,2)
	WITH MACApp./5798/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus JEUTI MALAKAR AND 3 ORS E	MR T KALITA	
42	I.A.(Civil)/1936/2023 in MACApp./7558/2023	ROBIN RUBUL BAYAN @ ROBINO RUBUL BAYAN Versus HDFC ERGO GENERAL INS. CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	MR. R GOSWAMI(R-1) MS. M SAIKIA(R-1) MS. P BORTHAKUR(R-1)
	WITH MACApp./7558/2023 (Filing Number)	ROBIN RUBUL BAYAN @ ROBINO RUBUL BAYAN Versus HDFC ERGO GENERAL INS. CO. LTD. AND 2 ORS. B	MR. A R AGARWALA	
43	I.A.(Civil)/2069/2023 in MACApp./8240/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus NAYAN MANI KALITA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. N. DEBNATH (R-1)
	WITH MACApp./8240/2023 (Filing Number)	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus NAYAN MANI KALITA AND 3 ORS. H	MR. R GOSWAMI	
44	I.A.(Civil)/2859/2023 IN MACApp./498/2022 (D/O) in MACApp./498/2022	MD ABDUL HAMID Versus THE DIVISIONAL MANAGER NATIONAL INSURANCE CO LTD and 2 ORS	MR H DAS MR. B C DEKA	MRS. S ROY MS. I DAS MS. M BORUAH
	WITH MC/74/2023	MD ABDUL HAMID Versus THE DIVISIONAL MANAGER NATIONAL INSURANCE CO LTD and 2 ORS	MR H DAS MR. B C DEKA	MRS. S ROY MS. I DAS MS. M BORUAH
45	I.A.(Civil)/3269/2023 in MACApp./13172/2023	BIRJEET SINGH Versus M/S ORIENTAL INSURANCE CO LTD AND ANR.	MR N BARMAN	MR SISHIR DUTTA (R-2) MS. M CHOUDHURY(R-2)
	WITH MACApp./13172/2023 (Filing Number)	BIRJEET SINGH Versus M/S ORIENTAL INSURANCE CO LTD AND ANR. E	MR N BARMAN	
46	I.A.(Civil)/3434/2023 in MACApp./9090/2023	ORIENTAL INSURANCE COMPANY LTD. Versus SUBARNA DUTTA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR G SAIKIA (r-1) MR M H CHOUDHURY (r-1) MR. D BARUAH (r-1)
	WITH MACApp./9090/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SUBARNA DUTTA A	MS. R D MOZUMDAR	
47	I.A.(Civil)/3479/2023 in MACApp./9101/2023	NEW INDIA ASSURANCE CO LTD. Versus MITALI DEY AND 3 ORS	MR. R K BHATRA MS P HAJURI	
	WITH MACApp./9101/2023 (Filing Number)	NEW INDIA ASSURANCE CO LTD. Versus MITALI DEY AND 3 ORS H	MS P HAJURI	
48	I.A.(Civil)/3576/2023 in MACApp./12174/2023	SELIMA KHATUN Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND ANR.	MR. S AHMED MR M RAHMAN MS. M. KHATUN MS N AKTAR	

	WITH MACApp./12174/2023 (Filing Number)	SELIMA KHATUN Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND ANR. H	MR. S AHMED	
49	I.A.(Civil)/3652/2023 in MACApp./14671/2023	KAZI MOKBUL HOQUE Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD	MR. M M ZAMAN	
	WITH MACApp./14671/2023 (Filing Number)	KAZI MOKBUL HOQUE Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD A	MR. M M ZAMAN	
50	I.A.(Civil)/3659/2023 in MACApp./14140/2023	JYOSHNA DEVI AND ANR. Versus THE UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	
	WITH MACApp./14140/2023 (Filing Number)	JYOSHNA DEVI AND ANR. Versus THE UNITED INDIA INSURANCE CO LTD AND 2 ORS H	MR. U DUTTA	
51	I.A.(Civil)/3766/2023 in MACApp./413/2023	UTPAL KR. BARUAH Versus AKAN BARO @ BORO AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. A R AGARWALA MR. R K BHATRA
	WITH MACApp./413/2023	UTPAL KR. BARUAH Versus AKAN BARO @ BORO AND 2 ORS.	MR T KALITA MR. A KAKATI MR. R SHARMA	MR. A R AGARWALA (R-1) MR. R K BHATRA (R3) MR R J GOSWAMI (R-1) MS P HUJURI (R3) MR ADITYA AGARWALA(R-1)
52	I.A.(Civil)/3854/2023 in MACApp./15186/2023	NILIMA BEGUM AND ANR. Versus UNITED INDIA INSURANCE CO. LTD.	MR. M M ZAMAN	
	WITH MACApp./15186/2023 (Filing Number)	NILIMA BEGUM AND ANR. Versus UNITED INDIA INSURANCE CO LTD F	MR. M M ZAMAN	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024
8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
10)	MS. B M CHETRI	28-05-2024	To	04-06-2024
11)	MR. N ALAM	27-05-2024	To	29-05-2024
12)	MS. D GHOSH	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP BAIL
MATTERS IMMEDIATELY AFTER MOTION
MATTERS FOLLOWED BY ORDERS, ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1516/2024	BIKAN RAM Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM MR M RAHMAN	PP, ASSAM
2	Bail Appln./1520/2024	HABIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM	MR. N J DUTTA MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
3	Bail Appln./1523/2024	MD. NURUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
4	Bail Appln./1529/2024	JATIN SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
5	Bail Appln./1530/2024	MANIRU ZAMAN @ MOIRU JAMAN Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
MOTION (AB)				
6	AB/1369/2024	RAHUL KR DUTTA @ RAHUL DUTTA Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
7	AB/1372/2024	MOFIDA BEGUM Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
8	AB/1376/2024	SHEFALI KHATUN @ SHEPALI KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MR. S RAHMAN MR. S HUSSAIN MR A N IQBAL	PP, ASSAM
9	AB/1378/2024	JAHANGIR SHEIKH @ JAHANGIR ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
10	AB/1379/2024	RAHMAT ALI AND 6 ORS Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM

11	AB/1381/2024	INSAN ALI @ INSAN MIYA AND 4 ORS. Versus THE STATE OF ASSAM	MR A A DEWAN MS S. MEHJABIN MR H A RASHID	PP, ASSAM
12	AB/1385/2024	RAJA KUMAR PAYEN Versus THE STATE OF ASSAM	MR. T DEURI MR. R CHETRI MR N MILI	PP, ASSAM
13	AB/1387/2024	HIRUMANI ROY Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
14	AB/1388/2024	RITU DAS AND 4 ORS Versus THE STATE OF ASSAM	MR. S K GOSWAMI MR. R SHARMA	PP, ASSAM
15	AB/1389/2024	BABUL DHAR Versus THE STATE OF ASSAM	M PATHAK MS. A BARMAN MR. T ALI	PP, ASSAM
16	AB/1391/2024	LACHIT GOGOI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI A TALUKDAR	PP, ASSAM
17	AB/1392/2024	LACHIT GOGOI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI A TALUKDAR	PP, ASSAM
18	AB/1393/2024	LACHIT GOGOI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI A TALUKDAR	PP, ASSAM

MOTION

19	Crl.Rev.P./157/2024 FIXED	AYNAL HOQUE Versus SAMIRON NESSA	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	
20	Crl.Rev.P./204/2024	MD. ABU SAHID @ ABU SAYED AHMED Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
21	Crl.Pet./524/2024 B/O	MD. AYUB ALI AND ANR Versus STATE OF ASSAM AND ANR	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM

ADMISSION

22	Crl.Rev.P./135/2024 FIXED, WITH LCR 2 FILES (SCANNED)	AFZALUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR N RAHMAN	PP, ASSAM
----	---	---	-------------	-----------

BAIL HEARING (BA)

23	Bail Appln./2968/2023 WITH SCANNED COPY OF CASE RECORD.	SORIF AHMED @ SARIF AHMED Versus THE STATE OF ASSAM	MR. D HUSSAIN MR H R CHOUDHURY MR. R A CHOUDHURY	S. TALUKDAR A S PRODHANI PP, ASSAM
24	Bail Appln./815/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	MD. SAHADUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

BAIL HEARING

25	AB/4196/2023 FIXED	NUR MOHAMMAD ALI AND 4 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
26	AB/4345/2023 FIXED	NOBAJIT BORA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
27	AB/520/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

28	AB/551/2024 FIXED	MD. FARID AHMED Versus THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR	PP, ASSAM
29	AB/600/2024 FIXED	KASHYAP PATHAK Versus THE STATE OF ASSAM	MR B CHOUDHURY MR. D GOGOI MR. I BORTHAKUR MS. M KALITA	PP, ASSAM
30	AB/601/2024 FIXED	ANUP CHUTIA Versus THE STATE OF ASSAM	MR B CHOUDHURY MR. D GOGOI MR. I BORTHAKUR MS. M KALITA	PP, ASSAM
31	AB/721/2024 FIXED	MD ABDUL KADER AND 4 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
32	AB/925/2024 FIXED	SHORIFUL ISLAM Versus THE STATE OF ASSAM	MR Z KAMAR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
33	AB/949/2024 FIXED	MONOHAR TALUKDAR AND ANR Versus THE STATE OF ASSAM	MR. A GONI MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
34	AB/972/2024 FIXED	NARENDER Versus THE STATE OF ASSAM	MR R BAISHYA MS. M KHATUN MR. C TALUKDAR	PP, ASSAM
35	AB/1145/2024 FIXED	KESHAB GOGOI Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH NAYANMONI KALITA	PP, ASSAM
36	AB/1146/2024 FIXED	BIJUMONI NATH SAIKIA Versus THE STATE OF ASSAM	MR. D P BORAH MR P J DUTTA MR H MAZUMDER A KALITA	PP, ASSAM
37	AB/1163/2024 FIXED	MD. BAHRUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR. R ALI	PP, ASSAM
38	AB/1262/2024 FIXED	PRONEN HAFLONGBAR Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MS. M KUMARI MR D NANDI B U LASKAR	SC, CBI
39	AB/1263/2024 FIXED	PONDESH SENGYUNG Versus THE CENTRAL BUREAU OF INVESTIGATON (CBI),	MS. M KUMARI MR D NANDI B U LASKAR	SC, CBI
<u>ORDERS</u>				
40	W.P.(CrI.)/6/2023 FIXED	ABDUL JALIL TALUKDAR Versus THE STATE OF ASSAM AND 10 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. I A HAZARIKA (R4-R9, R11) MR. H ALI (R4-R9, R11) MR. R K NATH (R-10) B BARMAN (R4-R9, R11)
41	CrI.L.P./25/2023 FIXED in CrI.A./4690/2023 WITH CrI.A./4690/2023 (Filing Number)	RAJU GUPTA Versus SURAJIT HAZARIKA AND ANR. RAJU GUPTA Versus SURAJIT HAZARIKA AND ANR. H	MR D TALUKDAR MR P CHOUDHURY MS P SAIKIA MR D TALUKDAR	MR. K R BORA (R-1) MR D CHUTIA (R-1) R GOGOI (R-1)
42	I.A.(CrI.)/271/2024 B/O in CrI.Rev.P./1936/2024 WITH CrI.Rev.P./1936/2024 (Filing Number)	RAJON BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR RAJON BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR (E)	MR A B DEY MR. S SUTRADHAR MR A B DEY	PP, ASSAM

QUASHMENT

43	Crl.Pet./1073/2019	RANJAN KUMAR BARIK Versus THE STATE OF ASSAM AND ANR.	MS. S E AHMED MD A A HUSSAIN MR. D R GOGOI MR. A U Z SHAH	MD. A HASSAN (R-2) MR S R A NASER (R-2) PP, ASSAM
44	Crl.Pet./1119/2019	SMTI. SARALA DEVI AJITSARIA Versus VISHAL ENTERPRISES	MR G JALAN MS HIMADREE GOGOI	
45	Crl.Pet./1342/2019	M/S. INDUSVIVA HEALTH SCIENCES PVT. LTD. Versus THE STATE OF ASSAM AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
46	Crl.Pet./280/2021 WITH LCR 2 FILES	LABANYA HAZARIKA AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN PP, ASSAM
47	Crl.Pet./180/2023 WITH LCR 4 FILES	MOHIBUL HAQUE @ MONI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. U CHOUDHURY	MR P KATAKI (R-2) MRS R BEGUM(R-2) PP, ASSAM
48	Crl.Pet./1022/2023 WITH LCR (ONE FILE).	SARADINDU CHAKRABARTY AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MS. A DAS	MR. K N CHOUDHURY (R-2) MS. K KALITA (R-2) MS. N MAHANTA (R-2) N GAUTAM (R-2) PP, ASSAM
49	Crl.Pet./413/2024 FIXED	HOSEN ALI AND 13 ORS Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
HEARING				
50	Crl.Rev.P./101/2009 FIXED	MUSSTT. KULSUMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY
51	WITH Crl.A./16/2009	MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
52	WITH Crl.A./79/2009	THE STATE OF ASSAM Versus IMAD UDDIN @ LACHU MASTER and ORS.	PP, ASSAM	MR. A M BORA (R1-11) MR.B M CHOUDHURY MR.U CHOUDHURY MR. D K BAIDYA (R1-11) MS. C CHOUDHURY (R1-11) MS P DASGUPTA (R1-11)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024
8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
10)	MS. B M CHETRI	28-05-2024	To	04-06-2024
11)	MR. N ALAM	27-05-2024	To	29-05-2024
12)	MS. D GHOSH	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./1518/2024	TAPAN KR. SARMA Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
2 Bail Appln./1525/2024	BHABESH TAYE Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
3 Bail Appln./1531/2024	MOFIDA KHATUN AND 4 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
4 Bail Appln./1532/2024	MD. SANU ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
<u>MOTION</u>			
5 Crl.Rev.P./165/2024	SIMPY PORI BORAH Versus RAJIB BORA	MR B BURAGOHAIN MR. N S LASKAR MS. S E AHMED MD A A HUSSAIN	
6 Crl.Rev.P./201/2024	JAHEDUR HOQUE Versus THE STATE OF ASSAM AND ANR	MR N J DAS MR M HASSAN MR. A DAS MR M BARMAN	PP, ASSAM
7 Crl.Rev.P./202/2024	SHAMBU DAS Versus THE STATE OF ASSAM AND ANR	MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
8 Crl.Rev.P./203/2024	BIJOY BIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER	
WITH I.A.(Crl.)/492/2024 in Crl.Rev.P./203/2024	BIJOY BIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER	
9 Crl.Pet./519/2024 B/O	ABHINAV AGARWAL AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR G CHOUDHURY MS M N KONYAK MR ARINDAM BARUAH	PP, ASSAM

10	Crl.Pet./572/2024 FIXED	SHAITANYA MEDHI Versus THE STATE OF ASSAM AND ANR	MR. S AHMED MR M RAHMAN MS. M. KHATUN MS. M. KHATUN MS N AKTAR	PP, ASSAM
11	Crl.Pet./612/2024	MRIDUL TALUKDAR Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
12	AB/1368/2024	BODIOT JAMAN @ BADIT JAMAL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
13	AB/1371/2024	SAHJALAL Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
14	AB/1374/2024	KUSHAL KHANIKAR AND ANR Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA	PP, ASSAM
15	AB/1377/2024	SADEK ALI AND 7 ORS Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
16	AB/1384/2024	MORIAM NESSA @ MORIAM BEGUM AND 3 ORS Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
<u>ADMISSION</u>				
17	Crl.Pet./1242/2019 WITH LCR 1 FILE	RAJIB ALI Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR H DAS MS P LEKHARU	MS. P BORAH PP, ASSAM
18	Crl.Pet./269/2020 WITH LCR 1 FILE	MUKTI DAIMARI Versus THE STATE OF ASSAM AND ANR.	MS. M DEV MR R CHAKRAVORTY MRS. A BASUMATARY MS. P DEB MS. N DEB	PP, ASSAM SC, FOREST
19	Crl.Pet./142/2022 FIXED	CHAND MIYA AHMED Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY R L CHUTIA MS K BORAH	PP, ASSAM
20	Crl.Rev.P./306/2023 FIXED.	BHABEN HALOI Versus JUMI BAISHYA	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY
21	Crl.Pet./1021/2023 FIXED, WITH LCR 1 FILE	SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN MR. N. ISLAM	MD. H BHUYAN (R-2) A TALUKDAR (R-2) PP, ASSAM
22	Crl.Pet./1043/2023	CHANDAN PATHAK Versus THE STATE OF ASSAM AND ANR.	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	MR S RAHMAN (R-2) MR U PANDEY (R-2) PP, ASSAM
23	Crl.Rev.P./75/2024 FIXED.	NABIN KUMAR SHANKAR @ NABIN SHARMA Versus THE STATE OF ASSAM AND ANR	MR. J SARMAH	MR. B SARMA, SPL. P.P., FOREST DEPTT. (R-2) PP, ASSAM
24	Crl.Rev.P./131/2024 WITH LCR (ONE FILE). FIXED.	HANIF ALI AHMED Versus THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	MR. A K PURKAYASTHA (R-2) MR. B RAHMAN (R-2) PP, ASSAM
25	Crl.Pet./483/2024 FIXED	JYOTI DAGA AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	H A SARKAR (r-2) MR S DAS (r-2) PP, ASSAM

BAIL HEARING (BA)

26	Bail Appln./3901/2023 FIXED, WITH SCANNED COPY OF CASE RECORD	MUKUT SAIKIA Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SPL. PP, C.B.I.
27	Bail Appln./1374/2024 FIXED	KASIF Versus THE STATE OF ASSAM	N SARMAH MR. A KHAN	PP, ASSAM
28	Bail Appln./1404/2024 FIXED	INADUL HOQUE @ INDADUL HOQUE Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL MATIUR RAHMAN	PP, ASSAM
29	Bail Appln./1419/2024 FIXED	SORIOT ALI Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
30	Bail Appln./1482/2024 FIXED.	MD.ALIMUDDIN BORBHUYAN AND ANR Versus THE STATE OF ASSAM	MR. P K DAS MR A MALEK	PP, ASSAM
BAIL HEARING				
31	AB/928/2024	NUR MOHAMMAD AND 2 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS. S SULTANA MR. M A AHMED	PP, ASSAM
32	AB/1010/2024	AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	PP, ASSAM
33	AB/1035/2024	IYAKUB ALI @ YAKUB ALI AND 8 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	MR. U K DEKA MR M ALI PP, ASSAM
34	AB/1040/2024	IMRAN ALI @ HUSSAIN Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
35	AB/1086/2024 FIXED	ABU SHAMA @ ABU SHAMA Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
36	AB/1092/2024	RATAN TUDU Versus THE STATE OF ASSAM	MR. A DHANUKA	PP, ASSAM
37	AB/1094/2024	RAFIQUL KHA @ RAFIQL KHAN Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM
38	AB/1097/2024	ABDUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR G CHAMUAH MR. B HUSSAIN MR M.HOQUE MR. A R HAZARIKA	MR. M K HUSSAIN (FOR INFORMANT) MRS. S Y AHMED (FOR INFORMANT) MR K U AHMED (FOR INFORMANT) MS. F H AHMED (FOR INFORMANT) MR. M ALOM (FOR INFORMANT) MD A RAHMAN (FOR INFORMANT) PP, ASSAM
39	AB/1098/2024	UPENDRA KUMAR DAS AND ANR. Versus THE STATE OF ASSAM	MR. A GOGOI MR D K BARUAH	PP, ASSAM
40	AB/1137/2024	DANI RAM DAS @ DANPTI (DANI) Versus THE STATE OF ASSAM	MR. B. DAS MR. P GOGOI	PP, ASSAM
41	AB/1148/2024 FIXED	NIRANJAN DEKA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM

42	AB/1157/2024	BAKUL SK Versus THE STATE OF ASSAM	MR. D GOGOI MR. I BORTHAKUR	PP, ASSAM
43	AB/1234/2024 FIXED	UTTAM DAS AND ANR Versus THE STATE OF ASSAM	MR. M J BARUAH MR. A. ALI	PP, ASSAM
44	AB/1317/2024 FIXED	ASIF Versus STATE OF ASSAM	MR. R THADANI MR. A HUSSAIN MS M TIWARI	PP, ASSAM
ORDERS				
45	Crl.Pet./1481/2019 WITH LCR 1 FILE	MIKUL JYOTI CHUTIA @ MIKUL CHUTIA Versus THE STATE OF ASSAM AND ANR.	MR. A DUTTA	PP, ASSAM
46	Crl.Pet./338/2020	SURAJIT SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. A KHANIKAR	PP, ASSAM
47	Crl.Pet./119/2021	DEEPAK HAZARIKA Versus THE CBI AND ANR	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	SC, CBI
48	Crl.Pet./406/2023 FIXED	KOUSTUV MITRA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K K DUTTA MR. DEBANUJ DUTTA	PP, ASSAM
49	I.A.(Crl.)/862/2023 in CrI.Rev.P./9300/2023	BABLU NATH Versus THE STATE OF ASSAM AND ANR.	MR. B K DAS MR. M H LASKAR	MR. S DUTTA (R-2) PP, ASSAM
	WITH Crl.Rev.P./9300/2023 (Filing Number)	BABLU NATH Versus THE STATE OF ASSAM AND ANR (B)	MR. M H LASKAR	
50	Crl.Rev.P./28/2024 FIXED	NUR MD LUTHFUR RAHMAN LASKAR @ NOOR LASKAR Versus THE STATE OF ASSAM AND ANR	MR F A LASKAR MR. A AHMED MD I H LASKAR	PP, ASSAM
51	I.A.(Crl.)/487/2024 in CrI.A./4334/2024	INNASH ALI Versus SAIFUL ISLAM AND ANR.	MS. B SARMA (LEGAL AID COUNSEL)	PP, ASSAM
	WITH Crl.A./4334/2024 (Filing Number)	INNASH ALI Versus SAIFUL ISLAM AND ANR	MS. B SARMA	
	WITH I.A.(Crl.)/486/2024	INNASH ALI Versus SAIFUL ISLAM AND ANR.	MS. B SARMA (LEGAL AID COUNSEL)	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024
8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
10)	MS. B M CHETRI	28-05-2024	To	04-06-2024
11)	MR. N ALAM	27-05-2024	To	29-05-2024
12)	MS. D GHOSH	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 29th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH AND MAC APPEAL MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 Crl.Pet./890/2018 WITH LCR 1 FILE	RAJESH PRASAD GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY	MR. T J MAHANTA (R2) MR. S M MOLLAH (R2) MR D MAHANTA (R2) PP, ASSAM
2 Crl.Rev.P./110/2019 WITH LCR (THREE FILES).	ANUP KUMAR NATH Versus THE STATE OF ASSAM AND ANR.	MR. A DAS MR. N SHARMA MR. N I KHAN MR A SINGHVI	MR R K DUTTA MR. N BORUAH PP, ASSAM
3 Crl.Rev.P./274/2019 WITH LCR 3 FILES	NARENDRA RAY CHOUDHURY Versus KONMANI MEDHI	MR. M J BARUAH MS B MAJUMDER	MR. D DAS MR S K MEDHI
4 Crl.Pet./516/2019 WITH LCR (ONE FILE).	AYUB ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. D GOGOI MR. J ABBAS	PP, ASSAM
5 Crl.Pet./1345/2019	PIUSH AGARWAL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR P SHARMAH (R2) MR P SONOWAL (R2) PP, ASSAM
WITH			
6 Crl.Pet./106/2020	PIUSH AGARWAL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR P SHARMAH MR P SONOWAL PP, ASSAM
7 Crl.Pet./366/2020 WITH LCR (ONE FILE).	RUNU RANI DAS Versus THE STATE OF ASSAM AND ANR	MR. JUNM LASKAR MR. J LASKAR MR. A AHMED MS N KHATUN	MR. S P CHOUDHURY (R2) PP, ASSAM
8 Crl.Pet./407/2020 WITH LCR (TWO FILES)	NAZIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. S K GHOSH MS F AHMED PP, ASSAM
9 Crl.Pet./443/2021 WITH LCR 2 FILES	RUPAM NATH Versus PRIYA NATH	MR K BHUYAN MR. O U AHMED	MR. RAJARSHEE DE MR. F A HASSAN
10 Crl.Rev.P./149/2022 WITH LCR 1 FILE	NURU MIYA @ NUR HUSSAIN AND ANR Versus SARBHANU KHATUN AND ANR	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	MR. D BORAH
11 Crl.Rev.P./507/2022 WITH LCR (TWO FILES).	DEBANANDA BOWLARY Versus THE STATE OF ASSAM AND ANR	MR. T DEURI J RABHA MS T WAPANGLA MR J A KAZI	MR G N SAHEWALLA (R2) MD ASLAM (R2) MR. P DEKA (R2) MS. S. TODI (R2) MR H K SARMA (R2) PP, ASSAM

12	Crl.Pet./547/2022 WITH LCR (TWO FILES). FIXED	DEBA KANTA SARMA Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	PP, ASSAM
13	Crl.Pet./909/2022	PROSENJIT DEY LASKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. D CHAKRABARTY	MR. B M CHOUDHURY MR. A K DUTTA MR. U CHOUDHURY MR A B DEY MR. B ZAMAN PP, ASSAM
14	Crl.Pet./947/2022	BIKRAM KUMAR SONAR Versus THE STATE OF ASSAM AND ANR	MR. J LASKAR MR R DAS	PP, ASSAM
15	Crl.Pet./995/2022 WITH LCR 2 FILES	BISWAJIT PAUL Versus THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MS N DEKA (r-2) MR SAURADEEP DEY (r-2) PP, ASSAM MR. D GUPTA
16	Crl.Pet./1058/2022 WITH LCR 1 FILE	AMZED ALI AND ANR Versus THE STATE OF ASSAM	MR J CHUTIYA MS. S KEMPRAI	PP, ASSAM
17	Crl.Pet./1094/2022	ABDUL AZIZ TAPADAR Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS G UDDIN MR. A UDDIN	MR. T J MAHANTA (R-2) MR. A K TALUKDAR (R-2) MR. S ISLAM MR. A AHMED (R-2) U U KHAN (R-2) S. I. KHAN PP, ASSAM
18	Crl.Rev.P./371/2023 WITH LCR (FIVE FILES).	MOHIBUL HOQUE @ MOHIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM	MR. R ISLAM (R-2) MR. J I MONDAL (R-2)
19	Crl.Pet./467/2023	SMT BINAMRATA DEKA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR J SINGH MS P GUPTA MR P DOLEY	MR. A BHATTACHARYA (r-2) MS. K MALAKAR (r-2) MR. A BHATTACHARJEE (r-2) MR S PAUL (r-2) PP, ASSAM
20	Crl.Pet./693/2023 FIXED, WITH LCR 1 FILE (SCANNED)	MUSTAFA KAMAL PASSA @ MUSTAFA KAMAL PASA Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	MR. SURAJIT DAS(R-2) A W AMAN(R-2) MS SURAYA RAHMAN(R-2) MR SARFRAZ NAWAZ(R-2) MR S A BARBHUYAN(R-2) SAMIM RAHMAN(R-2) PP, ASSAM
	WITH I.A.(Crl.)/301/2024 in Crl.Pet./693/2023	MUSTAFA KAMAL PASSA @ MUSTAFA KAMAL PASA Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	PP, ASSAM
21	Crl.Pet./460/2024 FIXED.	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
<u>BAIL HEARING</u>				
22	AB/526/2024 WITH OFFICE NOTE.	BHABEN DOWARI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA MR. M K GOHAIN	PP, ASSAM
23	AB/564/2024 WITH OFFICE NOTE.	TOLESWAR GOGOI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
24	AB/617/2024	BHOLA BORAH Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
<u>ORDERS</u>				
25	Crl.L.P./105/2018 in Crl.A./6019/2018	CENTRAL BUREAU OF INVESTIGATION Versus SMT. VAHLHAI DOUNGEL	MR. S C KEYAL SC, CBI	MR Z KAMAR MR I A HAZARIKA

26	Crl.Pet./295/2018	BAHAR UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. N ANSARI	PP, ASSAM
27	Crl.Rev.P./373/2018 WITH LCR 1 FILE	BHUMIDHAR SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MR. A S ALI MR. S A B KHABIR	MR. M K SHARMA (R2) MR S DASGUPTA (R2) MS H KONWAR (R2) PP, ASSAM
28	Crl.Rev.P./528/2019	MD. SOFIQUE UDDIN AHMED AND ANR. Versus NUR ISLAM AND 6 ORS.	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
29	Crl.Rev.P./203/2021 WITH LCR (TWO FILES).	MD. ALI MUSTAK MAZINDER BARUAH @ ALI MUSTAK MAJUMDAR BARUAH Versus MORJINA BEGUM	MRS J D KHAUND MS B PAUL	MR. N AHMED MD S I AHMED
	WITH I.A.(Crl.)/563/2021 in Crl.Rev.P./203/2021	MD. ALI MUSTAK MAZINDER BARUAH @ ALI MUSTAK MAJUMDAR BARUAH Versus MORJINA BEGUM	MRS J D KHAUND MS B PAUL	
30	I.A.(Crl.)/373/2021 in Crl.Rev.P./6505/2021	JOY KANT DAS Versus GUDIA KUMARI DAS	MR. P C DEY MR. K KALITA	MS. K PHUKAN (Legal aid counsel)
	WITH Crl.Rev.P./6505/2021 (Filing Number)	JOY KANT DAS Versus GUDIA KUMARI DAS -E	MR. P C DEY	
31	Crl.Pet./800/2021 WITH LCR (ONE FILE).	HUSSAIN MD. RIJUAN @ HUSSAIN MAHAMMAD RIZUWAN Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. A K GUPTA MS M NIROLA	MR. SURAJIT DAS (R-2) A W AMAN (R-2) MS SURAYA RAHMAN (R-2) MR SARFRAZ NAWAZ (R-2) SAMIM RAHMAN (R-2) PP, ASSAM
32	Crl.Rev.P./59/2022 WITH LCR 1 FILE	OMAR FARUK MIAH Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
33	Crl.Rev.P./229/2022	SANJIT KUMAR PAUL Versus THE STATE OF ASSAM AND 29 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	PP, ASSAM
34	Crl.Rev.P./376/2022 WITH LCR 5 FILES	BIJOYLAL RAJBHAR Versus THE STATE OF ASSAM AND ANR	MR. DITUL DAS MR. N PATHAK MR. R RAHMAN	PP, ASSAM
35	Crl.Rev.P./455/2022	SANJAY JAIN Versus THE STATE OF ASSAM AND ANR.	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
36	I.A.(Crl.)/503/2022 in Crl.Rev.P./6839/2022	KADER KHAN Versus THE STATE OF ASSAM AND ANR.	Mr M U Ahmed MR F HAQUE	PP, ASSAM
	WITH Crl.Rev.P./6839/2022 (Filing Number)	KADER KHAN Versus THE STATE OF ASSAM AND ANR (F)	Mr M U Ahmed	
37	I.A.(Crl.)/834/2022 in Crl.Rev.P./10760/2022	BITUPON GOGOI Versus THE STATE OF ASSAM AND ANR	MR A V SINGH MR W R MEDHI	MS J RAJKUMARI (R-2) MR. L N DIHINGIA (R-2) MR. A K SAHU (R-2) PP, ASSAM
	WITH Crl.Rev.P./10760/2022 (Filing Number)	BITUPON GOGOI Versus THE STATE OF ASSAM AND ANR (E)	MR A V SINGH	
38	Crl.L.P./19/2023 in Crl.A./390/2023	UNION OF INDIA Versus DHAN BORO @ DHON BORO	MR. S C KEYAL	MR P KATAKI MR U S BORGHAIN MS DIPSY RAJA
	WITH Crl.A./390/2023 (Filing Number)	UNION OF INDIA Versus DHAN BORO @ DHON BORO . E	MR. S C KEYAL	

39	Crl.Pet./733/2023	JAINUL HAQUE SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
40	I.A.(Crl.)/795/2023 WITH OFFICE NOTE, WITH LCR 4 FILES in Crl.A./80/2022 WITH Crl.A./80/2022	SRI RAJEN BAWRI, Versus THE STATE OF ASSAM AND ANR	MR J ISLAM	PP, ASSAM
41	Crl.Pet./911/2023	SRI RAJEN BAWRI Versus THE STATE OF ASSAM AND ANR	MR J ISLAM	PP, ASSAM
42	I.A.(Crl.)/1215/2023 WITH LCR 6 FILES in Crl.A./461/2023 WITH Crl.A./461/2023	AHSHRINGDAW WARISA @ PARTHO WARISA @ ANANDA SINGHA Versus THE ENFORCEMENT DIRECTORATE GOVERNMENT OF INDIA AND ANR	S BORGHAIN MS. B DEVI G. R. SINGHA MR BAPLU CHAKMA K NDANG	MRS. A GAYAN SC, ED
43	CRL.A(J)/16/2024 WITH LCR 5 FILES WITH I.A.(Crl.)/120/2024 in CRL.A(J)/16/2024	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	PP, ASSAM
44	CRL.A(J)/16/2024 WITH LCR 5 FILES WITH I.A.(Crl.)/120/2024 in CRL.A(J)/16/2024	RAJESH SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
45	Crl.A./88/2024 WITH LCR (FOUR FILES).	RAJESH SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
46	Crl.A./94/2024	MD. ABDULLAH Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. A HASAN	MS. S KAKATI (r-2) PP, ASSAM
47	Crl.Pet./528/2024 FIXED	BISAKHA RANI TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MS. B HAZARIKA MR D MAHANTA	PP, ASSAM
48	Crl.Pet./529/2024 FIXED	ABHIJIT SAIKIA AND ANR Versus ANZITA SAIKIA AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA R BARMAN	
49	Crl.Pet./529/2024 FIXED	ABHIJIT SAIKIA AND ANR Versus ANZITA SAIKIA AND ANR	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA R BARMAN	
HEARING				
50	Crl.A./123/2008 LCR KEPT IN SECTION, P.B.-2 VOL.	ANITA NAG Versus C B I	MR.B M CHOUDHURY MR.D TALUKDAR MR. K SAIKIA	SC, CBI
51	Crl.A./125/2008	KABIR NAG Versus C B I	K SAIKIA B M CHOUDHURY D TALUKDAR	SC, CBI
52	Crl.A./168/2012 WITH OFFICE NOTE, WITH LCR 2 FILES, WITH P.B.-2	JAGYANANDA GOGOI Versus DEEP HANDIQUE	MR.DEBEN SAIKIA	MR.K K PARASAR MR.P SHARMA PP, ASSAM MR.B CHETRI
53	Crl.A./142/2014 WITH LCR 3 FILES	PAPU ALI Versus STATE OF ASSAM	MR.R DEV MR.A IQBAL MR.S SINGH	PP, ASSAM
54	CRL.A(J)/41/2023 <u>1 Y 5 M 7 D</u> :WITH LCR (SIX FILES).	DUBUL HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024
8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
10)	MS. B M CHETRI	28-05-2024	To	04-06-2024
11)	MR. N ALAM	27-05-2024	To	29-05-2024
12)	MS. D GHOSH	28-05-2024	To	04-06-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Wednesday,29th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE KARDAK ETE****COURT NO: 23****[CIVIL BENCH-III]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/19/2024 FIXED	KALPANA MAZUMDAR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MR N ALI	SC, KHADI AND VILLAGE INDUSTRIES BOARD
2 Cont.Cas(C)/275/2024	EX TC NO. 61611 RECT/GD SATISH Versus AJAY K. BHALLA AND ANR	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA MR N ALI	
3 Cont.Cas(C)/279/2024	ALL ASSAM GAON PANCHAYAT SECRETARY ASSOCIATION AND ANR. Versus RAVI KOTA AND 5 ORS.	MR T CHAKRABORTY MS. P GARGO	
4 WP(C)/1922/2024 FIXED	MD. MAZAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR M SHELM	GA, ASSAM SC, REVENUE
5 WP(C)/2647/2024 FIXED	SAMMI KASHYAP Versus THE STATE OF ASSAM AND 4 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM SC, APSC
6 WP(C)/2733/2024	SUMAN DAS Versus THE UNION OF INDIA AND 7 ORS	MS. A HUSSAIN MR R ISLAM S PAUL	DY.S.G.I.
7 WP(C)/2734/2024	UPEN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
8 WP(C)/2741/2024	JAMILA BIBI Versus THE STATE OF ASSAM AND 7 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	SC, P AND R.D. GA, ASSAM SC, AG SC, BTC SC, FINANCE
9 WP(C)/2752/2024	HEMAPROBHA BORA Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. M ISLAM MS S DEV MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
10 WP(C)/2756/2024	GANESH BALMIKI Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS. U NANDA MS A BORAH	SC, FOREST

11	WP(C)/2761/2024	DIPA RANI DAS Versus THE UNION OF INDIA AND 5 ORS	MR J PAYENG MS A PAYENG	GA, ASSAM DY.S.G.I.
12	WP(C)/2762/2024	SUKANYA BORGHAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
13	WP(C)/2763/2024	HARIDAS SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

ADMISSION

14	WP(C)/2225/2015 FIXED	BAIKUNTHA CHETIA Versus THE STATE OF ASSAM AND 3 ORS	MR.G UZIR MR.T DAS MR.S M BARUAH MR S BORTHAKUR MR.M SAIKIA MS.A BORA MR.C SHARMA MR. D GOGOI	MR.C BARUAH(R-4) MR. N.K. DEVNATH, SC, P AND R.D. (R.NOS. 2&3) GA, ASSAM(R-1TO3) MS. D. DEKA, SC, AG, (R-4)
15	WP(C)/5119/2019 FIXED	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
16	WP(C)/776/2021 FIXED	NISHA DEVI DAS AND 45 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MRS S BARUAH MR. A BORPUZARI ASSTT.S.G.I. SC, FINANCE
17	WP(C)/1195/2021 FIXED	LIPIKA DAS @ LIPIKA MAZUMDAR @ LIPIKA MAZUMDAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, AG SC, BTC SC, HEALTH SC, FINANCE
18	WP(C)/1640/2021 FIXED	BIRAJ KR DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI MRS. B CHAKRABORTY	MR R DHAR (SC, AG(A & E)) SC, FINANCE
19	WP(C)/2940/2021 REV. PET 103/21(D/O)	GUNAKANTI GOHAIN AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR B P BORAH	MR. U K NAIR (R-7,8, 17 TO 23) MR R SINGHA (R-7,8, 17 TO 23) SC, HEALTH AND F W
WITH				
20	WP(C)/6006/2021	GUNAKANTI GOHAIN, B.SC. NURSE AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR. M KALITA MR B P BORAH MS N SHARMA	SC, HEALTH
21	WP(C)/4830/2021 FIXED	HEMONTA BORA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 10 ORS	MR. I H BARBHUIYA MS R RAJKHOWA	SC, APDCL
22	WP(C)/7353/2021 FIXED	SMT. BHARATI DEKA Versus THE STATE OF ASSAM AND 11 ORS.	K U AHMED MS P SARMA MS N HASAN	GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, P H E SC, FINANCE
23	WP(C)/2559/2022 FIXED	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	MR. C.S. HAZARIKA, GA, ASSAM MR. R.K. TALUKDAR, SC, AG SC, HEALTH SC, FINANCE DEPTT.

24	WP(C)/6138/2022	CHAYANIKA PHUKAN AND 6 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	MR. K N CHOUDHURY (r7-14,16,17,19-28) SC, P AND R.D. GA, ASSAM SC, APSC MR. R M DEKA (r7-14,16,17,19-28) MR. A S TAPADER (r-9,1-14,16,19-21,23-28,16) MR. D J DAS (r-9,11-14,16,9-21,23-28,16) MS N MAHANTA (r-9,1-14,16,19-21,23-28,16) N GAUTAM (r7,8,10,17,22)
25	WP(C)/6774/2022 CAVT. NO.11882/022, FIXED	MD. RAJA ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	MR. T J MAHANTA (r-8) GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) MR S J SHAMIM (r-8) SC, REVENUE DY.S.G.I.
26	WP(C)/8365/2022 FIXED	NO. 10245224N LNK HEMANTA BORDOLOI Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM M R Sharma	GA, ASSAM SC, AG MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SOCIAL WELFARE SC, FINANCE
27	WP(C)/759/2023 FIXED	DEVIKA DAS Versus THE STATE OF ASSAM AND 8 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, AG MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SOCIAL WELFARE SC, FINANCE
28	WP(C)/761/2023 FIXED	BINA PHUKAN Versus THE STATE OF ASSAM AND 8 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, AG MR R M DAS SC, SOCIAL WELFARE SC, FINANCE
29	WP(C)/2319/2023 FIXED	BABUL BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. D K KOTOKY MR. N BORUAH	SC, CO OP GA, ASSAM
30	WP(C)/2457/2023 FIXED	SULENG HANSE Versus THE STATE OF ASSAM AND 4 ORS	MR B BORA MR P S RAJA MR A B DUTTA	SC, APCL SC, SOIL CONSERVATION DEPTT. SC, FINANCE
31	WP(C)/3508/2023 FIXED	SANI RAM BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) MR. R DHAR (R-1 & R-3) SC, WPT AND BC SC, APTDC SC, FINANCE
32	WITH WP(C)/3511/2023	MADAN CH BEZBARUAH Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
33	WITH WP(C)/3512/2023	KALI CHARAN BORO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, FINANCE
34	WITH WP(C)/3524/2023	NAREN CH. BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE

35	WITH WP(C)/3526/2023	UDHAB CHANDRA BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
36	WITH WP(C)/6062/2023	SONALI DEURI Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	SC, WPT AND BC SC, FINANCE
37	WITH WP(C)/6097/2023	RAJESWARI PAYENG Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	SC, WPT AND BC SC, APTDC SC, FINANCE
38	WITH WP(C)/6124/2023	CHAINAIBA DEURI Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	MR R DHAR (R-2 & R-5) SC, APTDC SC, FINANCE
39	WP(C)/3924/2023	THE KHADI BOARD RETIRED EMPLOYEES ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MS S SARMA HAZARIKA	GA, ASSAM MR R DHAR, SC, HANDLOOM & TEXTILE DEPPT. (R- 1 & 3)- MR. P K MUNIR, SC, KHADI & VILLAGE INDUSTRIES BOARD, (R-4 & 5) SC, FINANCE
40	WP(C)/4041/2023 FIXED	RUPAM TALUKDAR Versus THE UNION OF INDIA AND 5 ORS	MR. N K KALITA	MR. K GOGOI DY.S.G.I.
41	WP(C)/5077/2023	MAJAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR S H SIKDAR MS S ABDULLAH	MRS. A GAYAN DY.S.G.I.
42	WP(C)/5161/2023 FIXED	KAMINI NARZARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM	SC, BTC SC, FOREST
43	WITH WP(C)/5159/2023	PRABIN BRAHMA Versus THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM	SC, BTC SC, FOREST
44	WP(C)/6302/2023 FIXED	HIRANYA BARMAN Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
45	WP(C)/6304/2023 FIXED	SIMANTA JYOTI BARUAH Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
46	WP(C)/6305/2023 FIXED	PRADIP KUMAR SARMA Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
47	WP(C)/6306/2023 FIXED	SANKAR MEDHI Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
48	WP(C)/6558/2023	PURABI LAHAN HANDIQUE AND 11 ORS Versus THE UNION OF INDIA AND 8 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR P BORA	MR M Z AHMED(R-2 TO 8) MR. S S ROY (C.G.C., R1) MR. A M DUTTA (R-2 TO 8) DY.S.G.I.
49	WITH WP(C)/6015/2023	MRS. BORNALI CHETIA Versus THE UNION OF INDIA AND 8 ORS.	MR SISHIR DUTTA	MR M Z AHMED (R-2 TO 7) MRS. R DEVI (r-1 to 8) MR. A M DUTTA (R-2 TO 7) DY.S.G.I.
	WITH I.A.(Civil)/3325/2023 in WP(C)/6015/2023	MRS. BORNALI CHETIA Versus THE UNION OF INDIA AND 7 ORS	MR SISHIR DUTTA	MR S DUTTA MS S MOCHAHARI ASSTT.S.G.I.

50	WP(C)/6651/2023 FIXED	KANAKESWAR BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
	WITH I.A.(Civil)/3886/2023 in WP(C)/6651/2023	KANAKESWAR BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
51	WP(C)/7189/2023 FIXED	MD. TAYAB ALI CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	MRS. R DEVI (r-1) MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
52	WP(C)/23/2024 FIXED	ASHRAFUL ALOM Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ASLSA GA, ASSAM MS. A HUSSAIN(r-4) MS M KURMI(r-4) MR R ISLAM (r-4) SC, GHC
53	WP(C)/312/2024	PURNIMA NANDI Versus THE STATE OF ASSAM AND 6 ORS.	MR. B SARMA MR. R SARMA MR A DEY MR B BARMAN	SC, P AND R.D. GA, ASSAM
54	WP(C)/1295/2024 FIXED	PRANJAL KATAKI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	SC, FOREST
55	WP(C)/1500/2024	PRATUL KR DAS AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, EMPLOYMENT AND CRAFTSMAN TRAINING MS. A TALUKDAR, GA, assam
56	WP(C)/1660/2024 FIXED	KHUSBOO HARLALKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	GA, ASSAM SC, AG SC, FINANCE
57	WP(C)/2396/2024 FIXED	JADAV SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R R SAIKIA	GA, ASSAM
ORDERS				
58	I.A.(Civil)/1155/2024 FIXED in WP(C)/1571/2022 WITH WP(C)/1571/2022	ON THE DEATH OF KHAGEN SARMA Versus THE UNION OF INDIA AND 6 ORS	MS. P GARGO	DY.S.G.I. SC, A G V B
		KHAGEN SARMA Versus THE UNION OF INDIA AND 6 ORS	MR. A KHANIKAR	MR. A GANGULY (r-2 to 7) MR. A DHANUKA (r-2 to 7) ASSTT.S.G.I. SC, A G V B
59	WP(C)/2374/2024 FIXED	BINA SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR M RANA MD. I AHMED MS J A SIDDIKA	GA, ASSAM
HEARING				
60	WP(C)/5574/2018 B/O	KANDARPA KUMAR KALITA Versus UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024
8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
10)	MS. B M CHETRI	28-05-2024	To	04-06-2024
11)	MR. N ALAM	27-05-2024	To	29-05-2024
12)	MS. D GHOSH	28-05-2024	To	04-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	I.A.(CrI.)/139/2024 IN AB/3674/2023 (D/O), (BY SLIP) in AB/3674/2023	SARIFUL ALI Versus ABUL HUSSAIN AND 9 ORS	MR. S C BISWAS	MR. R ALI (R-1 TO 9) MR H A AHMED (R-1 TO 9) PP, ASSAM
MOTION				
2	AB/1370/2024	AHMAD ALI AND ANR Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./610/2024 WITH SCANNED COPY OF CASE RECORD	ABDUL MANNAN ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
BAIL HEARING				
4	AB/724/2024	MANMOHAN DAS AND ANR Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
5	AB/943/2024	NIRANJAN BARMAN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024
8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
10)	MS. B M CHETRI	28-05-2024	To	04-06-2024
11)	MR. N ALAM	27-05-2024	To	29-05-2024
12)	MS. D GHOSH	28-05-2024	To	04-06-2024